

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000017/2023	EXE.ENGNR., ELECTRICALS TORES DIVN. (SOUTH CUTTACK) VS DIRECTOR OF INDUSTRIES, ODISHA, CUTTACK	SURESH CHANDRA DASH VS SURESH CHANDRA DASH	// () //
2	ARBA/0000018/2023	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVISION VS DIRECTOR OF INDUSTRIES CUM CHAIRMAN, MSEFC, ODISHA, CUTTACK	SURESH CHANDRA DASH VS SURESH CHANDRA DASH	// () //
3	BLAPL/0011181/2023	AJAYA BIRABARMA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS BIRAJA PRASAD NANDA	COLLIERY /432 /2023 () //
4	BLAPL/0011182/2023	GANGADHAR MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS ABHILASH MISHRA	TARBHA /173 /2022 () //
5	BLAPL/0011183/2023	RANKANIDHI BHARIMALLA @ RINKU BHARIMALLA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS BIJAY KUMAR BEHERA	CHANDAKA P.S. /232 /2023 () //
6	BLAPL/0011184/2023	BAIRA @ BAIKUNTHA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS BIJAYA KUMAR PARIDA (2)	NAYAGARH /168 /2023 () //
7	BLAPL/0011185/2023	DIBAKARA NAIK VS STATE OF ODISHA	DURGA PRASAD PANDA VS DURGA PRASAD PANDA	DHENKANAL SADAR /738 /2023 () //
8	BLAPL/0011186/2023	MUNNA @ SK. BABLU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS CHANDAN SAMANTARAY	BHADRAK RURAL /200 /2021 () //
9	BLAPL/0011187/2023	SUBHAM GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS RAKESH KUMAR DAS	SAMBALPUR TOWN /272 /2023 () //
10	BLAPL/0011188/2023	BADAL KHANDUAL @ PINTU VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS BASANTA KUMAR NAYAK	BADAGODA P.S. /492 /2023 () //
11	BLAPL/0011189/2023	ANANDA PANDA VS STATE OF ODISHA	TRIPATI PRASAD SAHU VS TRIPATI PRASAD SAHU	BERHAMPUR TOWN /275 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0011190/2023	DEEPUNA BEHERA @ DEPUNA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	KHURDA MODEL /483 /2022 () //
13	BLAPL/0011191/2023	TRILOCHAN @ TOFANI BEHERA @ GEDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI GRPS /28 /2023 () //
14	BLAPL/0011192/2023	KUNI JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /81 /2023 () //
15	BLAPL/0011193/2023	SANTOSH KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /57 /2023 () //
16	BLAPL/0011194/2023	KHOJANI SAHU VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR (KODALA) /486 /2023 () //
17	BLAPL/0011195/2023	SUBHENDU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /54 /2022 () //
18	BLAPL/0011196/2023	BUDURAM SINGH VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 () //
19	BLAPL/0011197/2023	TAPAN MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KARANJIA /262 /2020 () //
20	BLAPL/0011198/2023	RANJAN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 () //
21	BLAPL/0011199/2023	PRAKASH DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 () //
22	BLAPL/0011200/2023	NARAYAN SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /363 /2023 () //
23	BLAPL/0011201/2023	PRADEEP SAHOO @ KULU @ PRADEEP KUMAR SAHOO	JYOTIRMAYA SAHOO	TANGI (KHURDA) /540 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011202/2023	MANASH PATRA	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011203/2023	JITESH KUMBHAR @ BOMA KUMBHAR	RAMANI KANTA PATTANAIAK	JHARSUGUDA /430 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011204/2023	DHYANA @ DHYANENDRA BARIK	UMAKANTA BARIK	CHAMPUA /136 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011205/2023	SURENDRA MOHAPATRA	TARA PRASAD MOHAPATRA	SATYABADI /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011206/2023	KESHA RANJAN BARIK @ BAPI	UMAKANTA BARIK	CHAMPUA /136 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011207/2023	RAMESH MANDAL	DEEPAK KU SAHOO	JAJPUR ROAD /145 /2008
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011208/2023	SISIR KUMAR ROUT @ BAPI	PRINCEPEE RAY	LAXMISAGAR P.S. /325 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011209/2023	RAM BHAROSE SHAW	BHABANI PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011210/2023	DHANMAN SHAW	BHABANI PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011211/2023	MANOJ KUMAR HOTA	TUSAR KUMAR MISHRA	NAYAGARH /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011212/2023	DILLIP SINGH	PVS NANAJI ACHARY	JEYPORE SADAR /22 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0011213/2023	STATE OF ODISHA BABULA @ BABUL PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// AIRPORT /223 /2023 ()
36	BLAPL/0011214/2023	STATE OF ODISHA SAROJ KUMAR BEHERA VS	BISHNU BRATA SINGH VS	// JEYPORE SADAR /3 /2021 ()
37	BLAPL/0011215/2023	STATE OF ODISHA JHALLU RAY VS	RAJIB LOCHAN PATTNAIK VS	// BETNOTI /183 /2020 ()
38	BLAPL/0011216/2023	STATE OF ODISHA BABUL BEHERA VS	BIJAY KUMAR BEHERA VS	// / /0 ()
39	BLAPL/0011217/2023	STATE OF ODISHA SUSHANTA MAHANTA @ PRASANTA @ ANDA VS	ASHUTOSH MOHANTA VS	// KEONJHAR SADAR /477 /2022 ()
40	BLAPL/0011218/2023	STATE OF ODISHA PRAMOD BEHERA VS	BIJAY KUMAR BEHERA VS	// / /0 ()
41	BLAPL/0011219/2023	STATE OF ODISHA SUSANTA MAHANANDIA VS	AMLAN SHAKTI PAUL VS	// / /0 ()
42	BLAPL/0011220/2023	STATE OF ODISHA KHETRAMANI ROHIDAS @ MOTU VS	SK. ZAFARULLA VS	// JHARSUGUDA SADAR /44 /2022 ()
43	BLAPL/0011221/2023	STATE OF ODISHA MD. MAINMUDDIN VS	PVS NANAJI ACHARY VS	// KORAPUT GRPS /13 /2023 ()
44	BLAPL/0011222/2023	STATE OF ODISHA BISWANATH JENA @ CHINTU VS	PRADEEP KUMAR DAS VS	// PATNA /152 /2023 ()
45	BLAPL/0011223/2023	STATE OF ODISHA RAHUL KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// NANDAPUR /25 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0011224/2023	BHARATU @ BARATU DANSENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	AMBABHONA /29 /2021 () //
47	BLAPL/0011225/2023	KUNA KHAN @ KUNA PATHAN @ SK AZAD VS STATE OF ODISHA	BHARAT JALLI VS	SARANAKUL /127 /2023 () //
48	BLAPL/0011226/2023	PYAREJAAN ANSARI @ MD. SAMIR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /278 /2023 () //
49	BLAPL/0011227/2023	ABHIJIT SAMAL @ GUDDU VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /243 /2023 () //
50	BLAPL/0011228/2023	MANOJ GHADEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /140 /2023 () //
51	BLAPL/0011229/2023	CHANDAN KUMAR DEHURI VS STATE OF ODISHA	MANORANJAN DAS VS	/ /0 () //
52	BLAPL/0011230/2023	PRAHALLAD BEHERA VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 () //
53	BLAPL/0011231/2023	RAKESH CHOUDHURY VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /244 /2023 () //
54	BLAPL/0011232/2023	AKHAYA @ RAHUL PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /209 /2023 () //
55	BLAPL/0011233/2023	SUBASH CHANDRA MALLIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /123 /2023 () //
56	BLAPL/0011234/2023	TARIA @ TARESWAR PRADHAN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BANKI /39 /2020 () //
57	BLAPL/0011235/2023	RAJA @ RAJIB KHANDAI @ RAJESH KHANDAI	SATYA RANJAN MULIA	JAGATPUR /336 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0011236/2023	STATE OF ODISHA CHHOTU @ ROHIT KHORA	ARJEET MISHRA	// SEMILLIGUDA /113 /2023
		VS	VS	()
59	BLAPL/0011237/2023	STATE OF ODISHA SUKADEV KANHAR	UMAKANTA BARIK	// / /0
		VS	VS	()
60	BLAPL/0011238/2023	STATE OF ODISHA KISHOR BADHEI @ KISHOR BADEI	SUMIT SEKHAR PATTANAIK	// BARGARH /528 /2023
		VS	VS	()
61	BLAPL/0011239/2023	STATE OF ODISHA PADANABHA CHHATRIA	ANIRUDHA DAS	// / /0
		VS	VS	()
62	BLAPL/0011240/2023	STATE OF ODISHA BIPRA PRASAD MEHER	GOKULANANDA SAHU	// GAISET /153 /2023
		VS	VS	()
63	BLAPL/0011241/2023	STATE OF ODISHA JITENDRA PANGI	ANANTA NARAYAN PATTANAYAK	// / /0
		VS	VS	()
64	BLAPL/0011242/2023	STATE OF ODISHA BHAGABAN NAIK	SANTOSH KUMAR MAHANTY	// JAGANNATHA PRASAD /569 /2023
		VS	VS	()
65	BLAPL/0011243/2023	STATE OF ODISHA AKSHAYA KUMAR	RAJIB LOCHAN PATNAIK	// BETNOTI /183 /2020
		VS	VS	()
66	BLAPL/0011244/2023	STATE OF ODISHA RAJABABU ANDRAP	BISWORANJAN SWAIN	// RAYAGADA /1 /2023
		VS	VS	()
67	BLAPL/0011245/2023	STATE OF ODISHA RATNAKAR PALAI	DHRUBA CHARAN DHAL	// EOW,BHUBANESWAR /22 /2023
		VS	VS	()
68	BLAPL/0011246/2023	STATE OF ODISHA AMIT PRADHAN	BINI MISHRA	// BANARAPAL /231 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0011247/2023	STATE OF ODISHA MANASA @ MANASI MANDAL VS	JYOTIRMAYA SAHOO VS	// ADVA /138 /2022 ()
70	BLAPL/0011248/2023	STATE OF ODISHA DAMBARU SABAR VS	RAJENDRA NARAYAN ROUT VS	// PATTAPUR (ASKA) /122 /2023 ()
71	BLAPL/0011249/2023	STATE OF ODISHA TOFAN BEHERA VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /545 /2023 ()
72	BLAPL/0011250/2023	STATE OF ODISHA SIDDHARTH PANIGRAHI @ SAGAR VS	JYOTIRMAYA SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES /65 /2023 ()
73	BLAPL/0011251/2023	STATE OF ODISHA PRAFULLA ROUT VS	PRAVASH CHANDRA JENA VS	// TANGI (KHURDA) /635 /2023 ()
74	BLAPL/0011252/2023	STATE OF ODISHA DEEPAK MALLIK VS	SMRUTI RANJAN ROUT VS	// BHARATPUR PS /79 /2023 ()
75	BLAPL/0011253/2023	STATE OF ODISHA SUKRU @ GHANASHYAM MATALI VS	JUGALA KISHORE PANDA VS	// GHANTAPADA /77 /2023 ()
76	BLAPL/0011254/2023	STATE OF ODISHA PAPU @ SUMANTA SAHU VS	AMULYA RATNA PANDA VS	// DASPALLA /151 /2023 ()
77	BLAPL/0011255/2023	STATE OF ODISHA BHIKARI PAIK VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /7 /2023 ()
78	BLAPL/0011256/2023	STATE OF ODISHA BUTI AMNATH VS	TARA PRASAD MOHAPATRA VS	// ORKEL /13 /2020 ()
79	CMAPL/0000699/2023	STATE OF ODISHA SURESH CHANDRA PANDA VS	ADV. VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000700/2023	AMULYA MAHAKUD VS STATE OF ODISHA	ADV. VS	// 0 //
81	CMAPL/0000701/2023	JOGESH KU.SUNA VS UNION OF INDIA	ADV. VS	// 0 //
82	CMAPL/0000702/2023	BIJAYLAXMI PRADHAN VS COMMISSIONER OF CONSOLIDATION AND SETTLEMENT, SAMBALPUR	ADV. VS	// 0 //
83	CMAPL/0000703/2023	DR.DILLIP KUMAR PATRA VS STATE OF ODISHA	ADV. VS	// 0 //
84	CMP/0001184/2023	MOHAN BAG VS MITRABHANU PRADHAN	MOHAN BAG VS	// 0 //
85	CMP/0001185/2023	BIRENMITRA BEHERA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// 0 //
86	CMP/0001186/2023	M/S.MAMATA DEVELOPERS, CUTTACK VS MAMATA MOHAPATRA	NILAMADHAB SARKAR VS	// 0 //
87	CMP/0001187/2023	NRUSINGHA BEHERA VS BRAJARAJ DAS	BANSHIDHAR BAUG VS	// 0 //
88	CMP/0001188/2023	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH VS SURESH KISHAN @ EKKA	SHRADA PRASANNA SARANGI VS	// 0 //
89	CMP/0001189/2023	AMBIKA PRASAD MOHANTY VS SMITA MOHANTY	DAYANIDHI MISHRA VS	// 0 //
90	CMP/0001190/2023	TANUJA PATRA VS KASINATH BEHERA	DWARIKA PRASAD MOHANTY VS	// 0 //
91	CMP/0001191/2023	NIRANJAN NATH	KABIR KUMAR JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMP/0001192/2023	KHIROD CHANDRA NATH SUNDARI BEHERA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
93	CMP/0001193/2023	GANDHARBA @ PARSURAM BEHERA BASANTI PANDA @ MISHRA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
94	CONTC/0007359/2023	KANANBALA PANDA @ DASH BISWA BIHARI BISWAL	ADV.	//
		VS	VS	0
95	CONTC/0007360/2023	ANU GARG, I.A.S. KARUNAKAR MAHANTA	ASHUTOSH MOHANTA	//
		VS	VS	0
96	CONTC/0007361/2023	GOURIRANI NAIK, D.E.O., KEONJHAR AGASTI DANDIA	GYANARANJAN SETHI	//
		VS	VS	0
97	CONTC/0007362/2023	PURNENDU BHUSANA VERMA, R.P. FUND COMMNR., BBSR. PRADIPTA KUMAR SAHOO	ADV .	//
		VS	VS	0
98	CONTC/0007363/2023	SANTOSHINI DASH PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
99	CONTC/0007364/2023	SANTOSHINI DASH, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH DEBENDRA KUMAR SENAPATI	ADV.	//
		VS	VS	0
100	CONTC/0007365/2023	ANKITA BARIK, OAS PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
101	CONTC/0007366/2023	SANTOSHINI DASH, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH ARUNA KUMAR PADHY	ADV.	//
		VS	VS	0
102	CONTC/0007367/2023	SATYABRAT SAHU, I.A.S. RUPAK KUMAR DAS	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0007368/2023	SATYABRAT SAHU, I.A.S. SANTANU KUMAR RANA VS	ADV. VS	// // 0
104	CONTC/0007369/2023	ANU GARG, I.A.S. BRUNDABAN MOHAPATRA VS	SOUMYA MISHRA VS	// // 0
105	CONTC/0007370/2023	TUSHAR KANTA MOHANTY, IAS DEBENDRA NATH MOHANTA VS	KISHORE KUMAR MOHANTA VS	// // 0
106	CONTC/0007371/2023	SIBA PRASAD SWAIN, O.A.S. RAJKISHORE JENA VS	ADV. VS	// // 0
107	CONTC/0007372/2023	STATE OF ODISHA RAMAKANTA SWAIN VS	ADV. VS	// // 0
108	CONTC/0007373/2023	STATE OF ODISHA BIPRA RANJAN BEURA VS	MAHENDRA KUMAR SAHOO VS	// // 0
109	CONTC/0007374/2023	VISHAL KUMAR DEV, I.A.S. ANIL KUMAR RAY VS	ADV. VS	// // 0
110	CONTC/0007375/2023	ASWATHY S., I.A.S. JAYANTA KUMAR NAYAK VS	ADV. VS	// // 0
111	CONTC/0007376/2023	ASWATHY S., I.A.S. SUMANTA KUMAR MOHAPATRA VS	ADV. VS	// // 0
112	CONTC/0007377/2023	ASWATHY S., I.A.S. GYANENDRA KUMAR PATRA VS	ADV. VS	// // 0
113	CONTC/0007378/2023	ASWATHY S., I.A.S. RABINDRA KUMAR DAS VS	ADV. VS	// // 0
		ASWATHY S., I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0007379/2023	MAHENDRA KUMAR SAMAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	CONTC/0007380/2023	UMESH CHANDRA DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
116	CONTC/0007381/2023	BINAYAK NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	CONTC/0007382/2023	MANOJ KUMAR MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	CONTC/0007383/2023	ALEKHA PRASAD BHANJA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
119	CONTC/0007384/2023	DR. SUKANTA KUMAR JENA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
120	CONTC/0007385/2023	PINKI SAHOO VS ANU GARG, COMMNR. CUM SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
121	CONTC/0007386/2023	SATYABADI SAMAL VS ANU GARG, COMNR. CUM SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
122	CONTC/0007387/2023	SUDHIR KUMAR CHOUDHURY VS ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT. HIGHER EDUCATION DEPT.	PURNA CHANDRA BEHERA VS	// 0 //
123	CONTC/0007388/2023	DEEPAK KUMAR CHOUDHURY VS BIBHU PRASAD SAHOO, PRESIDENT, ODAGAON SCS LTD.	ADV. VS	// 0 //
124	CONTC/0007389/2023	BHAIRABA CHANDRA SATPATHY VS AWASTHI S., I.A.S.	ADV. VS	// 0 //
125	CONTC/0007390/2023	JANAKI BALLAV SAMANTRAY	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0007391/2023	RATIKANTA BEHERA, EXE.ENGNR., KENDRAPARA R AND B DIVN. KISHORE KUMAR SINGH	ADV.	//
		VS	VS	0
127	CONTC/0007392/2023	RATIKANTA BEHERA, EXECUTIVE ENGINEER, KENDRAPARA R AND B DIVISION, KENDRAPARA JAGANNATH MOHANTA	ADV.	//
		VS	VS	0
128	CONTC/0007393/2023	UMESH CHANDRA OJHA, TAHASILDAR, KULIANA GANGADHAR ROUT	ADV.	//
		VS	VS	0
129	CONTC/0007394/2023	ARVIND AGRAWAL SAIPADA SANTOSH KUMAR	ADV	//
		VS	VS	0
130	CONTC/0007395/2023	SUSHIL KUMAR LUHANI, I.A.S. KISHORE CHANDRA PRADHAN	ADV	//
		VS	VS	0
131	CONTC/0007396/2023	ASWATHY S., I.A.S. KUSHA DAS	ADV	//
		VS	VS	0
132	CONTC/0007397/2023	ASWATHY S., I.A.S UDAYANATH PRADHAN	ADV	//
		VS	VS	0
133	CONTC/0007398/2023	ASWATHY S., I.A.S AJAYA KUMAR PARIDA	ADV	//
		VS	VS	0
134	CONTC/0007399/2023	ASWATHY S., I.A.S ANUPAMA PARIDA	ADV	//
		VS	VS	0
135	CONTC/0007400/2023	ASWATHY S., I.A.S ANIMA MANJARI MISHRA	ADV	//
		VS	VS	0
136	CONTC/0007401/2023	ASWATHY S., I.A.S SANGRAM MOHAPATRA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007402/2023	ASWATHY S., I.A.S MANORAMA MAHUNTA VS	ADV VS	// // 0
138	CONTC/0007403/2023	RASHMI RANJAN DAS, BLOCK PROJECT OFFICER, MANAGER, RAJNAGAR, KENDRAPARA SASI BHUSAN DASH VS	ADV VS	// // 0
139	CONTC/0007404/2023	ASWATHY S., I.A.S SANKAR GAIN VS	ADV VS	// // 0
140	CONTC/0007405/2023	ASWATHY S., I.A.S SANTOS KUMAR NAIK VS	ADV VS	// // 0
141	CONTC/0007406/2023	ASWATHY S., I.A.S PANKAJ BEHERA VS	ADV VS	// // 0
142	CONTC/0007407/2023	ASWATHY S., I.A.S JAGADISH MAJHI VS	ADV VS	// // 0
143	CONTC/0007408/2023	ASWATHY S., I.A.S HRUSIKESH KHOSLA VS	ADV VS	// // 0
144	CONTC/0007409/2023	ASWATHY S., I.A.S KHEER SAGAR NAIK VS	ADV VS	// // 0
145	CONTC/0007410/2023	ASWATHY S., I.A.S HRUSIKESH SIDAR VS	ADV VS	// // 0
146	CONTC/0007411/2023	ASWATHY S., I.A.S DAMBARUDHAR ICHAGUTU VS	ADV VS	// // 0
147	CONTC/0007412/2023	ASWATHY S., I.A.S BHUDHARAM MUNDA VS COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR	ADV VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007413/2023	PRAKASH CHANDRA GOCHHAYAT VS SUSHANTA KUMAR DASH, I.A.S.	SAIBRATA RATH VS	// ()
149	CONTC/0007414/2023	JAYANTA KUMAR SWAIN VS SAMARTHA VERMA, I.A.S.	ADV VS	// ()
150	CONTC/0007415/2023	SARAT CHANDRA THAMB VS PRADIP KUMAR PARIDA, SECY., ANGUL UNITED CENTRAL CO OPERATIVE BANK L.T.D.	ADV VS	// ()
151	CONTC/0007416/2023	PRAFULLA KUMAR SAMAL VS ANANTA KISHORE BEHERA, A.G AND A.E ODISHA	ADV VS	// ()
152	CONTC/0007417/2023	E.RAMA RAO BEHERA VS SMRUTI RANJAN PRADHAN, I.A.S	ADV VS	// ()
153	CONTC/0007418/2023	MADHUSUDAN SAMAL VS SATYABRATA SAHU, I.A.S	ADV VS	// ()
154	CONTR/0000049/2023	INDIRA KUMARI DEVI VS ABINASH G, I.P.S.	SUJAY SHANKER SINGH DEO VS	/ /0 ()
155	CONTR/0000050/2023	RUBY CHOUDHARY@ SAHOO VS RAMESH SAHOO	LAXMI SHARMA VS	/ /0 ()
156	CRLA/0001075/2023	GUDDU NISAD VS STATE OF ODISHA	RITA SINGH VS	NEMALO /181 /2021 ()
157	CRLA/0001076/2023	MANA ABHIMANYU KALIA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BADAMBADI /156 /2018 ()
158	CRLA/0001077/2023	PINKU NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	SATYABADI /17 /2016 ()
159	CRLA/0001078/2023	MIHIR BISWAL	SATYA RANJAN MULIA	RASGOBINDPUR /222 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0001079/2023	STATE OF ODISHA LAXMIDHAR MALLICK	BISWAJIT RANJAN TRIPATHY	// BOUDH /138 /2012
		VS	VS	()
161	CRLA/0001080/2023	STATE OF ODISHA THASASUNDAR MAJHI	JNYANANANDA PANDA	// DHARAMGARH /129 /2016
		VS	VS	()
162	CRLA/0001081/2023	STATE OF ODISHA SUMITRA SETHI	AMITAV TRIPATHY	// / /0
		VS	VS	()
163	CRLA/0001082/2023	PURNA CHANDRA MOHAPATRA MANOJ BEHERA @ SUSHANT @ OLLA	MERU SAGAR SAMANTRAY	// CUTTACK SADAR /467 /2020
		VS	VS	()
164	CRLA/0001083/2023	STATE OF ODISHA MURALIDHAR PRUSTY	SANTOSH KUMAR MOHANTY	// CUTTACK VIGILANCE /34 /2006
		VS	VS	()
165	CRLA/0001084/2023	STATE OF ODISHA(VIG.) JOGENDRA BEHERA	AMIT KUMAR NATH	// BANARAPAL /98 /2017
		VS	VS	()
166	CRLA/0001085/2023	STATE OF ODISHA DAMBURUDHAR BEHERA	CHEERA RANJAN SATAPATHY	// NEMALO /133 /2019
		VS	VS	()
167	CRLMA/0000401/2023	STATE OF ODISHA DOLAI RADHA KRISHNA	RAJIB LOCHAN PATNAIK	// NANDAPUR /131 /2022
		VS	VS	()
168	CRLMA/0000402/2023	STATE OF ODISHA BIRENDRA KUMAR SAHU	ADV.	// / /0
		VS	VS	()
169	CRLMA/0000403/2023	REENA@LINA KUMARI SAHU RADHAKANTA PRADHAN	ADV,	// / /0
		VS	VS	()
170	CRLMA/0000404/2023	SRIKANTI PRADHAN SASANKA JENA@SHASHANKA SHEKHAR JENA	ADV.	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMA/000405/2023	STATE OF ODISHA BIRUPAKSHA BISWAL@BIRUPAKHSYA VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /187 /2019 ()
172	CRLMA/000406/2023	STATE OF ODISHA BISHNU MOHAN PADHI VS	ADV. VS	// DHARMASALA /266 /2015 ()
173	CRLMC/0004478/2023	STATE OF ORISSA BICHITRA NAYAK VS	ASWINI KUMAR MISHRA (3) VS	// LINGARAJ P.S. /41 /2023 ()
174	CRLMC/0004479/2023	STATE OF ODISHA PRAVAT SWAIN VS	PRANAB RANJAN CHHATOI VS	// BAIDESWAR /34 /2000 ()
175	CRLMC/0004480/2023	STATE OF ODISHA PARAMANANDA SAMAL VS	BIJAY KUMAR MOHANTY VS	// MAHILA P.S.(BBSR) /165 /2016 ()
176	CRLMC/0004481/2023	STATE OF ODISHA SMARAK RANJAN JENA VS	ARIJEET MISHRA VS	// KUDANAGARI /305 /2023 ()
177	CRLMC/0004482/2023	STATE OF ODISHA SRIBANTA SAMAL VS	MANAS KUMAR CHAND VS	// / /0 ()
178	CRLMC/0004483/2023	STATE OF ODISHA ANAM NAIK VS	DEVASHIS PANDA VS	// / /0 ()
179	CRLMC/0004484/2023	DIRECTORATE OF ENFORCEMENT PRAMOD KUMAR BISWAL VS	PRASANT KUMAR SAHOO VS	// MANGALPUR /511 /2022 ()
180	CRLMC/0004485/2023	STATE OF ODISHA LIKU @ JYOTIRANJAN BISWAL VS	MANORANJAN MOHAPATRA VS	// NARASINGHPUR /97 /2022 ()
181	CRLMC/0004486/2023	STATE OF ODISHA SURENDRA SABAR VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /86 /2011 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004487/2023	PRAFULLA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
183	CRLMC/0004488/2023	SUSANTA KUMAR NAYAK@SUSANTA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
184	CRLMC/0004489/2023	ISWAR DANSENA@ISWAR DANSANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /32 /2015 () //
185	CRLMC/0004490/2023	ISWAR DANSENA @ ISWAR DANSANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI (SAMBALPUR) /108 /2014 () //
186	CRLMC/0004491/2023	RABINDRA NATH MOHANTY VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	BHADRAK TOWN /337 /2022 () //
187	CRLMC/0004492/2023	RASHMI RANJAN ROUT VS RASHMI MANJARI ROUT	AUROVINDA MOHANTY VS	MAHANGA /129 /2016 () //
188	CRLMC/0004493/2023	NAROTTAM SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /254 /2021 () //
189	CRLMC/0004494/2023	SATRUGHANA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /49 /2012 () //
190	CRLMC/0004495/2023	DILLIP SINGH@PANDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	SORO /235 /2019 () //
191	CRLMC/0004496/2023	DILLIP KUMAR BISWAL @ DILLIP BISWAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BADACHANA /10 /2021 () //
192	CRLMC/0004497/2023	SITARANI OJHA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /117 /2002 () //
193	CRLMC/0004498/2023	PANCHANAN BISOI	AMULYA RATNA PANDA	JAGATPUR /257 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0004499/2023	AMIT KUMAR MAHAKUD @ KANHU	AMULYA RATNA PANDA	JAGATPUR /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0004500/2023	DAMA KANHAR	AMULYA RATNA PANDA	CHOUDWAR /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0004501/2023	BIJU@BIJAY@PRAMOD KUMAR ROUT	AMRITA MISHRA	NIALI /69 /2013
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0004502/2023	MANJULATA BEHERA	SUBHENDU KUMAR NAYAK	/ /0
		VS	VS	()
		BISWANATH BEHERA		//
198	CRLMC/0004503/2023	BUDHA @ ANANDA BARAD	S.K.GAUDA	BOLAGARH P.S. /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0004504/2023	DIPU BARAD	MANAS CHAND	BOLAGARH P.S. /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0004505/2023	DILLIP KUMAR BARIK	PRASANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0004506/2023	RABINDRA CHANDRA BEHERA	KAPILA CHARAN NAYAK	KORAPUT GRPS /32 /2015
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0004507/2023	NAYANI PRADHAN	JUGALA KISHORE PANDA	PURUNAKATAK /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0004508/2023	ANJANA SWAIN @ RANJAN SWAIN	BIDESHI KUMAR GHADEI	TANGI (KHURDA) /249 /2013
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0004509/2023	SUNIL KUMAR SHARMA	PARTHA SARATHI DAS	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0004510/2023	STATE OF ODISHA ABDUL JAHID VS	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /346 /2012 ()
206	CRLMC/0004511/2023	STATE OF ODISHA GOLA SENA @ GOLA SEN VS	SANTOSH CHANDRA ATABUDHI VS	// BANAPUR P.S. /122 /2015 ()
207	CRLMC/0004512/2023	STATE OF ODISHA FINA @ KUBER SENA VS	SANTOSH CHANDRA ATABUDHI VS	// BANAPUR P.S. /268 /2014 ()
208	CRLMC/0004513/2023	STATE OF ODISHA SANDEEP JATE VS	LALIT KUMAR MAHARANA VS	// BANDOMUNDA /90 /2022 ()
209	CRLMP/0001933/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	ASWINI KUMAR MISHRA -3 VS	// / /0 ()
210	CRLMP/0001934/2023	STATE OF ODISHA CHELELU RAJESWARI READY VS	BALAKRUSHNA RAY VS	// / /0 ()
211	CRLMP/0001935/2023	STATE OF ODISHA BANASMITA PATI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
212	CRLMP/0001936/2023	STATE OF ODISHA JANAKI PATTNAIK VS	SIDHESWAR MOHANTY VS	// / /0 ()
213	CRLMP/0001937/2023	STATE OF ODISHA PRAKASHKUMAR DAS VS	GOPINATH SETHI VS	// / /0 ()
214	CRLMP/0001938/2023	STATE OF ODISHA ASIMA DAS LAXMIPRIYA MALLICK VS	SAROJ KUMAR PADHI VS	// / /0 ()
215	CRLMP/0001939/2023	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	ABHAYA KUMAR PARIDA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0001940/2023	DANDAPANI PADHY VS ADDL. DIRECTOR GENERAL, CUTTACK	GOPINATH MISHRA VS	//0 () //
217	CRLMP/0001941/2023	KUNILATA BEHERA @ KUNI BEHERA VS STATE OF ODISHA	SATYABRATA SAHOO VS	//0 () //
218	CRLMP/0001942/2023	BIJAY KUMAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 () //
219	CRLMP/0001943/2023	SURESH MAHAKUD VS STATE OF ODISHA	GOPAL PRASAD JENA VS	//0 () //
220	CRLMP/0001944/2023	KHIRESWAR PRADHAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	//0 () //
221	CRLMP/0001945/2023	RABINDRA CHANDRA BEHERA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	//0 () //
222	CRLMP/0001946/2023	ROKKAM KISHORE VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
223	CRLREV/0000522/2023	TRILOCHAN ROUTA @ BABULU VS STATE OF ODISHA	RAMDAS ACHARY VS	BALUGAON P.S. /151 /2022 () //
224	CRLREV/0000523/2023	TIRTHAJANI PANDA VS BIBHUTI SHANKAR PADHI	ANAM CHARAN PANDA VS	//0 () //
225	CRLREV/0000524/2023	RAJ KISHOR SAHOO @ RAJ KISHOR VS STATE OF ODISHA(VIG.)	MANOJ KUMAR PANDA VS	JEYPORE VIGILANCE /17 /2020 () //
226	CRLREV/0000525/2023	RAJANI KANTA MOHANTY @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /246 /2021 () //
227	CRLREV/0000526/2023	KHAGESWAR NIAL	SATYA NARAYAN MISHRA (4)	SINAPALI /2 /2015

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	FAO/0000445/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		TILOTTAMA BEURA		//
229	FAO/0000446/2023	SUSILA MISHRA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	FAO/0000447/2023	SUBODHA KUMAR JAGDEV	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	FAO/0000448/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD	SOMNATH ROY	//
		VS	VS	0
		MILU PRASAD JENA		//
232	FAO/0000449/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD	SOMNATH ROY	//
		VS	VS	0
		NILU ROUSTRAY		//
233	FAO/0000450/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD	RIMJHIMBALA PATI	//
		VS	VS	0
		GYANARANJAN SWAIN		//
234	MACA/0000920/2023	ALIMA BEGUM	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		M/S. APANA PAINTS MANUFACTURING CO.		//
235	MACA/0000921/2023	SUKANTI JENA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		ASHOK KUMAR PADHY		//
236	MACA/0000922/2023	PRAFULLA MALLICK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		JAGABANDHU BARAL		//
237	MACA/0000923/2023	RAMACHANDRA MAHARANA	SANJIB PATTNAIK	//
		VS	VS	0
		RANJAN KUMAR MALLICK		//
238	MACA/0000924/2023	SONA DEVI	BIRANCHI NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000925/2023	NISHANT KUMAR JHA M/S. NATIONAL INSURANCE CO.LTD. VS	MAHITOSH SINHA VS	// // ()
240	MACA/0000926/2023	PUSPANJALI DAS GYANARANJAN SAHOO VS	AKSHAYA KUMAR SAHOO VS	// // ()
241	MACA/0000927/2023	B.M., IFFCO TOKIO G.I.CO. LTD. SAMRAJ PRADHAN VS	KALPATARU PANIGRAHI VS	// // ()
242	MACA/0000928/2023	SANTOSH KUMAR SAHU KAMALA DAS VS	KAPILA CHARAN NAYAK VS	// // ()
243	MACA/0000929/2023	RASHMI RANJAN MOHANTY THE D.M., TATA AIG G.I. CO. LTD. VS	RIMJHIMBALA PATI VS	// // ()
244	MATA/0000330/2023	MALAYA MUNDA JESHIKA DASH VS	NISHIKANTA MISHRA VS	// // ()
245	MATA/0000331/2023	BISWA RANJAN RATH ELLORA PATTNAIK VS	Jyoti Ranjan Deo VS	// // ()
246	RPFAM/0000332/2023	SURYA KANTA MOHANTY SUNITA ROUT@BEHERA VS	SAROJ KUMAR DASH VS	// // ()
247	RPFAM/0000333/2023	LABA KISHOR BEHERA ANIL KUMAR SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
248	RPFAM/0000334/2023	MANORAMA SAHOO JITENDRA TRIPATHY VS	GOPAL KRUSHNA MOHANTY VS	// // ()
249	RPFAM/0000335/2023	SUSMITA TRIPATHY MONALISHA SWAIN VS	SATYAJIT MOHAPATRA VS	// // ()
		JITENDRA KUMAR SWAIN		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	RPFAM/0000336/2023	SAI KAMALI PRUSTY VS SRIDHAR BISWAL	HRUDANANDA MOHAPATRA VS	// 0 //
251	RSA/0000405/2023	SABITRI MAJHI VS SURABALA MALLIK	PRASANTA KUMAR SATAPATHY VS	// 0 //
252	RVWPET/0000377/2023	SAROJINI KAR VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
253	RVWPET/0000378/2023	MADAN MOHAN PRADHAN VS STATE OF ODISHA	ADV. VS	// 0 //
254	RVWPET/0000379/2023	AJITAV PAUL VS COOPERATION	PRABIR KUMAR RAY VS	// 0 //
255	SAO/0000014/2023	BASUDEV MISHRA VS CHITTARANJAN MISHRA	SANDEEP RATH VS	// 0 //
256	TRP(C)/0000324/2023	KAMALA BADAJENA VS PRADIPTA KUMAR PANDA	BANSHIDHAR BAUG VS	// 0 //
257	TRPCRL/0000092/2023	KRUTIBAS CHANDAN VS STATE OF ODISHA	AMITAV DAS VS	//0 0 //
258	WA/0002454/2023	CONTROLLER OF ACCOUNTS,ODISHA VS DURYODHAN SENAPATI	SASWAT DAS,A.G.A VS	// 0 //
259	WA/0002455/2023	STATE OF ODISHA VS SAROJ KUMAR DALAI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
260	WA/0002456/2023	STATE OF ODISHA VS CHINMAYEE NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
261	WA/0002457/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/0002458/2023	BAIKUNTHA NATH SAHU STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
263	WA/0002459/2023	HEMANTA KUMAR TUDU STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
264	WA/0002460/2023	SUDIPTA KUMAR BISHOI STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
265	WA/0002461/2023	SRIKANTA CHARAN SWAIN STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
266	WA/0002462/2023	PRATAP CHANDRA KHILAR STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
267	WA/0002463/2023	BADI KISHORE KUMAR STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
268	WA/0002464/2023	CHINULATA SAHOO STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
269	WA/0002465/2023	KAPILESWAR DAS STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
270	WA/0002466/2023	SAMIR KUMAR PARHI STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//
		VS	VS	0
271	WA/0002467/2023	KINU CHHATRIA STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
272	WA/0002468/2023	SOUMYA RANJAN PANDA DEBASIS TRIPATHY	PAMI RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0002469/2023	STATE OF ODISHA MAHESH PANAKA@MAHESWAR PANAKA VS	DURMAN CHANDRA TURUK VS	// // ()
274	WA/0002470/2023	STATE OF ODISHA STATE OF ODISHA VS	ISWAR MOHANTY, A.S.C. VS	// // ()
275	WA/0002471/2023	RAMA CHANDRA BEHERA STATE OF ODISHA VS	Y.S.P. BABU,A.G.A VS	// // ()
276	WA/0002472/2023	RAMA CHANDRA DAS STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
277	WA/0002473/2023	DR. CH.TIRTHA PRASAD BARAL STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
278	WA/0002474/2023	DR. PRAJNA PARIDA DIRECTOR GENERAL, RAILWAY PROTECTION FORCE VS	PRASANTA KUMAR PARHI, DY. SOLICITOR, G.I. , O.H.C. VS	// // ()
279	WP(C)/0032056/2023	SANJATA KUMAR HARICHANDAN SUNIL KUMAR PRADHAN VS	BIPLABA P.B. BAHALI VS	// // ()
280	WP(C)/0032057/2023	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS	RAKESH KUMAR SARANGI VS	// // ()
281	WP(C)/0032058/2023	STATE OF ODISHA AKSHAYA KUMAR MISHRA VS	RAMA CHANDRA RAY VS	// // ()
282	WP(C)/0032059/2023	STATE OF ODISHA SABITA MADALA VS	TUKUNA KUMAR MISHRA VS	// // ()
283	WP(C)/0032060/2023	STATE OF ODISHA BIBHUTI MOHANTY VS	RAKESH RANJAN SAHOO VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032061/2023	JAYANTI BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
285	WP(C)/0032062/2023	MAMATA PANDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
286	WP(C)/0032063/2023	BIJAY KUMAR SWAIN VS THE STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
287	WP(C)/0032064/2023	SK. ALAM VS THE STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
288	WP(C)/0032065/2023	PRAKASH OJHA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
289	WP(C)/0032066/2023	SUBHASREE TRIPATHY VS BDO, BASUDEVPUR	DURGA PRASAD PRADHAN VS	// 0 //
290	WP(C)/0032067/2023	BIJAY KUMAR PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
291	WP(C)/0032068/2023	KARTIKA CHANDRA DAS VS EE, (AGRIL), CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
292	WP(C)/0032069/2023	ABHIRAM SETHI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
293	WP(C)/0032070/2023	SK. GAYASUDDIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
294	WP(C)/0032071/2023	BIBHUDATTA PATI VS SENIOR MANAGER, ODISHA GRAMYA BANK, ANGUL	BIGYAN KUMAR SHARMA VS	// 0 //
295	WP(C)/0032072/2023	BANDANA BEHERA	SUKANTA KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SUB COLLECTOR, BBSR		//
296	WP(C)/0032073/2023	TULSI MAJHI	ASIT KUMAR PATTNAIK	//
		VS	VS	0
		COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,BHAWANIPATNA		//
297	WP(C)/0032074/2023	TULSI MAJHI	ASIT KUMAR PATTNAIK	//
		VS	VS	0
		COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,BHAWANIPATNA		//
298	WP(C)/0032075/2023	SK. ABDUL JABAR	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		EXECUTIVE OFFICER, N.A.C DHAMNAGAR		//
299	WP(C)/0032076/2023	SURYA PRAKASH ARTABIDYADHAR MANGARAJ		//
		VS	VS	0
		THE C.D.O CUM ZILLA PARISHAD, KEONJHAR		//
300	WP(C)/0032077/2023	RAMESH CHANDRA SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032078/2023	SUSIL KUMAR MOHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0032079/2023	UDHAB BARIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032080/2023	JAYARAM SAMANTARAY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032081/2023	ASHOK KUMAR PRUSTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032082/2023	M/S. LAXMI TRADERS	KAJAL SAHOO	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX,CT AND G.S.T TERRITORIAL RANGE,ANGUL		//
306	WP(C)/0032083/2023	SAI SABURI NURSING HEALTH SCIENCE COLLEGE, DEHUR BHORPADA DASH		//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032084/2023	THE COMMNR. CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, KHURDA RASANANDA MAHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
308	WP(C)/0032085/2023	PURNA CHANDRA MAHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
309	WP(C)/0032086/2023	BRUNDABAN SWAIN VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
310	WP(C)/0032087/2023	SIBA PRASAD CHHATOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
311	WP(C)/0032088/2023	PRADEEP KUMAR ROUT VS R.T.O., JAJPUR	TATHAGATA SAHOO VS	// 0 //
312	WP(C)/0032089/2023	ANUSUYA PRUSTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
313	WP(C)/0032090/2023	M/S. LAXMI TRADERS VS JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE,ANGUL	KAJAL SAHOO VS	// 0 //
314	WP(C)/0032091/2023	KRUSHNA CHANDRA MOHANTA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
315	WP(C)/0032092/2023	KHETRAMOHAN MAHANTA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
316	WP(C)/0032093/2023	RANJAN KUMAR CHOUDHURY VS THE TAHASILDAR, CHAMPUA	BISWANATH BEHERA VS	// 0 //
317	WP(C)/0032094/2023	AKSHYAY KUMAR DWIBEDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032095/2023	LALMOHAN MAHANTA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
319	WP(C)/0032096/2023	KHIROD CHANDRA PARIJA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
320	WP(C)/0032097/2023	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
321	WP(C)/0032098/2023	KRISHNA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
322	WP(C)/0032099/2023	MADAN MOHAN MAHANTA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
323	WP(C)/0032100/2023	SIBACHARAN MAHANTA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
324	WP(C)/0032101/2023	SURYAKANTI PANDE VS PRAMODINI JHANKAR	MANOJ KUMAR MOHANTY VS	// 0 //
325	WP(C)/0032102/2023	SARAT KUMAR MISHRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
326	WP(C)/0032103/2023	SAMAD KHAN VS UTKAL GRAMEEN BANK REGIONAL, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
327	WP(C)/0032104/2023	KAMALA PANDA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
328	WP(C)/0032105/2023	MADAN MOHAN PUHAN VS THE MANAGING DIRECTOR ODISHA MINING CORPORATION LTD., BBSR	DEBASIS MISHRA VS	// 0 //
329	WP(C)/0032106/2023	NARAYAN BEHERA	SASWAT KUMAR ACHARYA	//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL, BOLANGIR		//
330	WP(C)/0032107/2023	PATITAPABAN DASH	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL, BOLANGIR		//
331	WP(C)/0032108/2023	SWAPNESWAR MISHRA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL, BOLANGIR		//
332	WP(C)/0032109/2023	RABINDRANATH MALLA	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0032110/2023	KAPIL CHARAN ROUT	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE BOLANGIR		//
334	WP(C)/0032111/2023	DURYODHAN BAG	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
335	WP(C)/0032112/2023	BASANTA KUMAR SINGH	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0032113/2023	DHANURJYA PATTANAİK	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
337	WP(C)/0032114/2023	SADASIBA MISHRA	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0032115/2023	GAGAN BARIK	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
339	WP(C)/0032116/2023	DURJODHAN DAS	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
340	WP(C)/0032117/2023	BANDANA MALIK	PABITRA KUMAR BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032118/2023	STATE OF ODISHA LINGARAJ SETHI VS	PRAFULLA CHANDRA DAS VS	// // ()
342	WP(C)/0032119/2023	STATE OF ODISHA MITU DALEI @ DIBAKAR DALEI VS	ATMAJIT MANMITH DAS VS	// // ()
343	WP(C)/0032120/2023	STATE OF ODISHA SANATANA OJHA VS	PRADEEP RANJAN MISHRA VS	// // ()
344	WP(C)/0032121/2023	STATE OF ODISHA KRUSHNA CHANDRA RANA VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
345	WP(C)/0032122/2023	STATE OF ODISHA DAYANIDHI ROUT VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
346	WP(C)/0032123/2023	STATE OF ODISHA KALYANMAYEE SELF HELP GROUP, JALESWAR VS	AMITAV DAS VS	// // ()
347	WP(C)/0032124/2023	STATE OF ODISHA PRASANNA PATRA VS	JYOTIRMAYA SAHOO VS	// // ()
348	WP(C)/0032125/2023	STATE OF ODISHA GEET ROSALYN VS	LAXMIKANTA MOHANTY VS	// // ()
349	WP(C)/0032126/2023	STATE OF ODISHA SANJUKTA JAMDALIA VS	ASMIYA RANJAN MAJHI VS	// // ()
350	WP(C)/0032127/2023	STATE OF ODISHA M/S. SHREE BALAJI ENGICONS, LTD, JHARSUGUDA VS	SUMITRA MOHANTY VS	// // ()
351	WP(C)/0032128/2023	STATE OF ODISHA PRAFULLA MALLIK VS	SURYAKANTA PALAI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032129/2023	DR. RABINDRA NATH GANTAYAT VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
353	WP(C)/0032130/2023	KUMARSEN SENAPATI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
354	WP(C)/0032131/2023	B. NARASINGH RAO VS UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
355	WP(C)/0032132/2023	DEBARAJ SAHU VS UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
356	WP(C)/0032133/2023	ISURU JANAKAMMA VS THE COMMISSIONER, CHENNAI MUNICIPAL CORPORATION	BONDADA PURUSHOTTAM YADAV VS	// 0 //
357	WP(C)/0032134/2023	ALEKH SANDH VS UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
358	WP(C)/0032135/2023	KRUSHNA SAHAYA BEHERA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
359	WP(C)/0032136/2023	PURNA CHANDRA TRIPATHY VS UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
360	WP(C)/0032137/2023	MIMANSA CHOUDHURY VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
361	WP(C)/0032138/2023	ARBINDA GAHIR VS UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
362	WP(C)/0032139/2023	SURAJ KUMAR LAMA VS UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR	SASWAT KUMAR ACHARYA VS	// 0 //
363	WP(C)/0032140/2023	ARUNA MISHRA	BABATI KUMARI PATTANAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0032141/2023	JAGANNATH BEHERA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
365	WP(C)/0032142/2023	PRATIK SRICHANDAN	MANASH RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0032143/2023	DUTIANANDA SAHU	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
367	WP(C)/0032144/2023	M/S HEMA ENTERPRISES, GAJAPATI	ADHIRAJ MOHANTY	//
		VS	VS	0
		ADDL. COMMNR. OF CT AND GST APPEAL, BERHAMPUR		//
368	WP(C)/0032145/2023	BRAHMA NANDA NAYAK	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
369	WP(C)/0032146/2023	RADHESHYAM PRADHAN	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		UTKAL GRAMEEN BANK REGIONAL OFFICE, BOLANGIR		//
370	WP(C)/0032147/2023	SIMADRI PANIGRAHY	SANDHYARANI PANI	//
		VS	VS	0
		SECRETARY, FISHERIES AND ARD DEPTT.		//
371	WP(C)/0032148/2023	RAM GOPAL PADHI	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0032149/2023	METER READER SANGHA NAYAGARH, ODISHA	SANGRAM JENA	//
		VS	VS	0
		COLLECTOR CUM D.M., NAYAGARH		//
373	WP(C)/0032150/2023	LAXMI PRIYA SAHU	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0032151/2023	GHANASHYAM BEHRA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0032152/2023	STATE OF ODISHA KAMALA SETHY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
376	WP(C)/0032153/2023	STATE OF ODISHA BIJAN KUMAR PANDA VS	AMIT PRASAD BOSE VS	// // ()
377	WP(C)/0032154/2023	ADDL. D.M., BBSR SANJUKTA MISHRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
378	WP(C)/0032155/2023	STATE OF ODISHA GOVINDA CHANDRA KHUNTIA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
379	WP(C)/0032156/2023	STATE OF ODISHA SIBANARAYAN AGRAWAL VS	AMIT PRASAD BOSE VS	// // ()
380	WP(C)/0032157/2023	STATE OF ODISHA KANHEI CHARAN SETHY VS	KAMALAKANTA NAYAK VS	// // ()
381	WP(C)/0032158/2023	STATE OF ODISHA PHILIMINA PRADHAN VS	ARJUNA CHARANA BEHERA VS	// // ()
382	WP(C)/0032159/2023	STATE OF ODISHA HARENDRA BARAL VS	BIRAJA PRASANNA DAS VS	// // ()
383	WP(C)/0032160/2023	STATE OF ODISHA HADU BEHERA VS	BIBEKANANDA BHUYAN VS	// // ()
384	WP(C)/0032161/2023	COLLECTOR, PURI SALANDI SCHOOL OF NURSING, BHADRAK VS	SIDHESWAR MALLIK VS	// // ()
385	WP(C)/0032162/2023	STATE OF ODISHA BABULI BARIK VS LAND REFORMS COMMISSIONER, ODISHA	LALATENDU RAY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0032163/2023	SADHABANI BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
387	WP(C)/0032164/2023	BHUGADEV BHOI VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
388	WP(C)/0032165/2023	KALIA BARIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
389	WP(C)/0032166/2023	MAHENDRA NARAYAN PATRA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
390	WP(C)/0032167/2023	SHANTILATA SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
391	WP(C)/0032168/2023	BIDYUT PRAVA MISHRA VS LAXMI PRIYA MISHRA	DAYANANDA MOHAPATRA VS	// 0 //
392	WP(C)/0032169/2023	DAMODAR KHILAR VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
393	WP(C)/0032170/2023	BIRENDRA KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
394	WP(C)/0032171/2023	PREMALATA ACHARJYA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
395	WP(C)/0032172/2023	RANJAN KUMAR DAS VS THE PRINCIPAL SECY. TO GOVT. OF ODISHA, ST AND SC DEVELOPMENT DEPT.	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
396	WP(C)/0032173/2023	DHIRENDRA KUMAR PRATAP VS UNION OF INDIA	PRAMOD KUMAR NAYAK VS	// 0 //
397	WP(C)/0032174/2023	K. BHIMA RAO	PRAMODA KUMAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0032175/2023	M/S. SHYAM SUNDAR SAW MILL, JARAKA	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0032176/2023	KOTTURU KANTA RAO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0032177/2023	KAMALA KANTA SAHOO	SANGRAM MISHRA	//
		VS	VS	0
		THE SECY. TO GOVT. OF ORISSA, CO OPERATION DEPT., BBSR		//
401	WP(C)/0032178/2023	NIRANJAN PRADHAN	PRAMOD KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0032179/2023	SUDARSAN NANDA	PRONOY MOHANTY	//
		VS	VS	0
		P.N.B., MAYURBHANJ		//
403	WP(C)/0032180/2023	SATYANARAYAN COLLEGE OF NURSING, MALKANGIRI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0032181/2023	SATYANARAYAN GNM TRAINING CENTRE, MALKANGIRI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0032182/2023	PATITAPABANA COLLEGE OF NURSING, KHURDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0032183/2023	PATITAPABANA COLLEGE OF NURSING, KHURDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0032184/2023	KUNTALADEVI COLLEGE OF NURSING, KHURDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0032185/2023	HARISH CHANDRA PRADHAN	PRASANTA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0032186/2023	STATE GOVT. OF ODISHA SHAYAN COLLEGE OF PHARMACY, JAIPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
410	WP(C)/0032187/2023	STATE OF ODISHA NARENDRA NATH SI VS	SIBA PRASAD PATI VS	// // 0
411	WP(C)/0032188/2023	STATE OF ODISHA SUBASH CHANDRA BHOI VS	BAMADEV BARAL VS	// // 0
412	WP(C)/0032189/2023	THE PRINCIPAL SECY. DEPT. OF WATER RESOURCES, BBSR KRUSHNA CHANDRA KAR VS	ASISH KUMAR RAY VS	// // 0
413	WP(C)/0032190/2023	STATE OF ODISHA NIHAR RANJAN DAS VS	SUDHIR KUMAR MALLICK VS	// // 0
414	WP(C)/0032191/2023	THE STATE OF ODISHA MANMATH KUMAR ROUT VS	NIRANJAN NAYAK VS	// // 0
415	WP(C)/0032192/2023	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	AVIJIT PATNAIK VS	// // 0
416	WP(C)/0032193/2023	STATE OF ODISHA JAGANNATH NAYAK VS	NIRANJAN NAYAK VS	// // 0
417	WP(C)/0032194/2023	STATE OF ODISHA SANTOSH KUMAR DAS VS	NIRANJAN NAYAK VS	// // 0
418	WP(C)/0032195/2023	STATE OF ODISHA DHANANJAY NAIK VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
419	WP(C)/0032196/2023	STATE OF ODISHA PRAKASH KUMAR DAS VS ASIMA DAS	GOPINATH SETHI VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0032197/2023	SAILABALA SAHOO VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
421	WP(C)/0032198/2023	SHASHI BHUSAN BEHERA VS UNION OF INDIA	ARIJEET MISHRA VS	// 0 //
422	WP(C)/0032199/2023	DEBENDRANATH PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
423	WP(C)/0032200/2023	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
424	WP(C)/0032201/2023	PURNA CHANDRA DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
425	WP(C)/0032202/2023	VAROSA ASAHAYA SAHAYAK SWECHHASEBI SANGALAKHUMUGA DASH VS UNION OF INDIA	AKHIL KUMAR SINGH VS	// 0 //
426	WP(C)/0032203/2023	DEBAJIT KAR VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
427	WP(C)/0032204/2023	PURNA CHANDRA PATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
428	WP(C)/0032205/2023	MANAGOBINDA DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
429	WP(C)/0032206/2023	GIRIDHARI PATEL VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
430	WP(C)/0032207/2023	SUSHILA DASH VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
431	WP(C)/0032208/2023	DHANESWAR DAS	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0032209/2023	BIPRA CHARAN PATRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0032210/2023	KUMARI SETHI	SANJAY KUMAR PRADHAN	//
		VS	VS	0
		DEO, CUM COLLECTOR, GANJAM		//
434	WP(C)/0032211/2023	PURNA CHANDRA PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0032212/2023	RABINDRA PRADHAN	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, BBSR		//
436	WP(C)/0032213/2023	DEEPIKA MOHANTY	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0032214/2023	PRINCIPAL IN CHARGE CUM SECY. OF KISHORE PAISAMER NURTURE SECONDARY SCHOOL, GANJAM	SANJAY KUMAR PRADHAN	//
		VS	VS	0
		COMMNR., EMPLOYEES PROVIDENT FUND ORGANIZATION, ODISHA		//
438	WP(C)/0032215/2023	RAGHAV SHARMA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0032216/2023	KALYANI KUMARI RATH	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0032217/2023	RAJENDRA DANDASENA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0032218/2023	MRUTYUNJAYA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0032219/2023	CHEMANANDA PRADHAN	DAYANIDHI MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0032220/2023	PUNJAB NATIONAL BANK, BBSR SUNADHAR HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
444	WP(C)/0032221/2023	KRUSHNA CHANDRA PATEL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
445	WP(C)/0032222/2023	RAGHUNATH SAHOO VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
446	WP(C)/0032223/2023	MUNA PANI VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
447	WP(C)/0032224/2023	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
448	WP(C)/0032225/2023	LAXMIDHAR SAGAR VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
449	WP(C)/0032226/2023	SAMAR RANJAN NAYAK VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// 0 //
450	WP(C)/0032227/2023	SIBA PRASAD RAY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
451	WP(C)/0032228/2023	D. UTTAM KUMAR VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
452	WP(C)/0032229/2023	ALAMASETY DASARATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
453	WP(C)/0032230/2023	M/S. LOFTY OPTICAL INDUSTRIES, TAMIL NADU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0032231/2023	M/S TAPASWINI FOOD PRODUCTS, BBSR VS BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
455	WP(C)/0032232/2023	JAYAKUMARI NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
456	WP(C)/0032233/2023	M/S TRINATH CONSTRUCTION, BARIPADA VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
457	WP(C)/0032234/2023	TAPAN KUMAR PATI @ SAMANT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
458	WP(C)/0032235/2023	SANJUKTA RANI PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
459	WP(C)/0032236/2023	SUSHIL KUMAR GIRI VS UNION OF INDIA	PRATIK DASH VS	// 0 //
460	WP(C)/0032237/2023	PRIYAMANI PARIDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
461	WP(C)/0032238/2023	DEBASMITA PRADHAN VS THE TAHASILDAR, RAJNAGAR	LAMBODAR PRADHAN VS	// 0 //
462	WP(C)/0032239/2023	SONALI @ SONALI RANI MANDAL VS TAHASILDAR, KUJANGA	LAMBODAR PRADHAN VS	// 0 //
463	WP(C)/0032240/2023	J.P.RAKESH RATAN VS CANARA BANK, CUTTACK	MAHITOSH SINHA VS	// 0 //
464	WP(C)/0032241/2023	MAHENDRA PRASAD NAYAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
465	WP(C)/0032242/2023	PANKAJ KUMAR SAHU	SANKAR PRASAD PANI	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0032243/2023	STATE ELECTION COMMNR., ODISHA, BBSR DR. CHITTARANJAN MOHANTY	GYANARANJAN SETHI	//
		VS	VS	0
467	WP(C)/0032244/2023	STATE OF ODISHA SUBHASISH MOHAPATRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
468	WP(C)/0032245/2023	STATE OF ODISHA SUBHADRA MISHRA	RAJESWARI DAS	//
		VS	VS	0
469	WP(C)/0032246/2023	GOVT. OF INDIA, BBSR DR. AJOY KUMAR PANDA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
470	WP(C)/0032247/2023	STATE OF ODISHA PARBATI MALLIK	PABITRA KUMAR BEHERA	//
		VS	VS	0
471	WP(C)/0032248/2023	STATE OF ODISHA SUBASH CHANDRA PATRA	TRILOCHAN DASH	//
		VS	VS	0
472	WP(C)/0032249/2023	STATE OF ODISHA RANJAN KUMAR DAS	CHITTARANJAN PATNAIK	//
		VS	VS	0
473	WP(C)/0032250/2023	PRINCIPAL SECY. TO GOVT., BBSR BABULI NAYAK	GIRISH CHANDRA SAHU	//
		VS	VS	0
474	WP(C)/0032251/2023	STATE OF ODISHA MANORANJAN MOHANTY	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
475	WP(C)/0032252/2023	R.C.C.F, ROURKELA KABITA PANDA	CHANDRAKANTA NAYAK	//
		VS	VS	0
476	WP(C)/0032253/2023	STATE OF ODISHA REENA SAHU	RABINDRA KUMAR PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0032254/2023	D.F.O GHUMSUR SOUTH DIV. GANJAM CHANDRA SEKHAR TRIPATHY VS	SANGRAM JENA VS	// // ()
478	WP(C)/0032255/2023	ODISHA INFORMATION COMMISSION, BBSR RASMI RANJAN PATRA VS	AJIT KUMAR ROY VS	// // ()
479	WP(C)/0032256/2023	CT AND GST OFFICER, CT AND GST CIRCEL, BBSR IV SHIBANI SOUMYA PRADHAN VS	TAPAS KUMAR ACHARYA VS	// // ()
480	WP(C)/0032257/2023	DIV. MANAGER, (CRM/PS), LIC OF INDIA, BERHAMPUR TECHNO GLOBAL SERVICE PVT. LTD., BBSR VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
481	WP(C)/0032258/2023	ADDL. CHIEF SECY, REVENUE AND DISASTER MGMT. DEPT., BSBR RAM CHANDRA PRASAD JISWAL VS	ADHIRAJ MOHANTY VS	// // ()
482	WP(C)/0032259/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS REXON STRIPS LTD., ROURKELA VS	ARNAV BEHERA VS	// // ()
483	WP(C)/0032260/2023	CHIEF COMMNR. OF INCOME TAX, BBSR ARUN KUMAR BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
484	WP(C)/0032261/2023	STATE OF ODISHA RUDRA DEV NAIK VS	SHASHI BHUSAN JENA VS	// // ()
485	WP(C)/0032262/2023	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	RANJIT MOHANTY VS	// // ()
486	WP(C)/0032263/2023	STATE OF ODISHA PADMANAVA PARHI VS	ATMAJIT MANMITH DAS VS	// // ()
487	WP(C)/0032264/2023	STATE OF ODISHA PURANDAR SHASTRI VS	ABANI KANTA DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0032265/2023	HEMANTA KUMAR BHOI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
489	WP(C)/0032266/2023	SUBRAT KUMAR JENA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
490	WP(C)/0032267/2023	BINOD BIHARI MEHER VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
491	WP(C)/0032268/2023	GOPALJI PRASAD PANIGRAHI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
492	WP(C)/0032269/2023	BADA ODIA MATHA, PURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
493	WP(C)/0032270/2023	ANAPURNA KHANDEI VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
494	WP(C)/0032271/2023	PURUSOTTAM PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
495	WP(C)/0032272/2023	MALAY KUMAR PANI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
496	WP(C)/0032273/2023	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
497	WP(C)/0032274/2023	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
498	WP(C)/0032275/2023	DIBYA RANJAN PRADHAN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
499	WP(C)/0032276/2023	PARBATI DAS	ABANI KANTA DASH	//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0032277/2023	SIMADRI SAHANI	SOHAN MISHRA	//
		VS	VS	0
		THE ADDITIONAL DISTRICT MAGISTRATE CUM ADDL.SUB COLLECTOR, GANJAM		//
501	WP(C)/0032278/2023	KRISHNA DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0032279/2023	SHIVA MINEINFRA PVT. LTD., SAMBALPUR	RASHMI REKHA PRADHAN	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
503	WP(C)/0032280/2023	SULOCHANA MALLIK	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0032281/2023	STATE BANK OF INDIA, CUTTACK	MANOJ KUMAR MOHAPATRA 1	//
		VS	VS	0
		THE DIST. MAGISTRATE AND COLLECTOR, CUTTACK		//
505	WP(C)/0032282/2023	KASHINATH MAHAPATRA	BINAYA BHUSAN ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0032283/2023	KANHU CHARAN GIRI	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0032284/2023	M/S. ADITYA MOTORS, CUTTACK	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0032285/2023	DEEPAK KUMAR TIWARI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0032286/2023	KUHURU SAHU	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0032287/2023	RASANA MALLIK	AMITAV TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0032288/2023	STATE OF ODISHA ANNAPURNA SAHOO VS	ABANI KANTA DASH VS	// // 0
512	WP(C)/0032289/2023	STATE OF ODISHA ROOTS CORPORATION LTD., MUMBAI VS	SOUMYA MISHRA VS	// // 0
513	WP(C)/0032290/2023	STATE OF ODISHA SURAMA JANI VS	AMITAV TRIPATHY VS	// // 0
514	WP(C)/0032291/2023	STATE OF ODISHA KAMADEV ROUTARA VS	LAXMIKANTA MOHANTY VS	// // 0
515	WP(C)/0032292/2023	STATE OF ODISHA MANJULATA SATAPATHY VS	RAMA PRASAD DALAI VS	// // 0
516	WP(C)/0032293/2023	STATE OF ODISHA ANIL KUMAR SENAPATI VS	LAXMIKANTA MOHANTY VS	// // 0
517	WP(C)/0032294/2023	STATE OF ODISHA BIKRAMADITYA SETHI VS	SIVA SANKAR CHAINI VS	// // 0
518	WP(C)/0032295/2023	STATE OF ODISHA SUBASH CHANDRA RANA VS	RANJAN KUMAR NAYAK VS	// // 0
519	WP(C)/0032296/2023	STATE OF ODISHA SUSANT KUMAR JENA VS	RAMA PRASAD DALAI VS	// // 0
520	WP(C)/0032297/2023	STATE OF ODISHA DEBASISH MOHANTY @DEBASIS VS	SUBHENDU KUMAR NAYAK VS	// // 0
521	WP(C)/0032298/2023	STATE OF ODISHA BINOD BIHARI NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0032299/2023	SUBASH CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
523	WP(C)/0032300/2023	RABINARAYAN DAS VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
524	WP(C)/0032301/2023	ANKITA PRIYADARSINI GHADAI VS PRESIDENT, BOARD OF SECONDARY EDUCATION, CUTTACK	MRUTYUNJAYA BISOI VS	// 0 //
525	WP(C)/0032302/2023	BASANT KUMAR GARANAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
526	WP(C)/0032303/2023	SUBASH CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
527	WP(C)/0032304/2023	ROYAL BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
528	WP(C)/0032305/2023	NIRANJAN MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
529	WP(C)/0032306/2023	SUBASH CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
530	WP(C)/0032307/2023	RAJESH EDGU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
531	WP(C)/0032308/2023	SHYAM SUNDAR COLD STORE, BHADRAK VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	JAGAJIBAN PRADHAN VS	// 0 //
532	WP(C)/0032309/2023	SUBASH CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
533	WP(C)/0032310/2023	TAPASWINI BEHERA	SUBHENDU KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0032311/2023	SANJIB NARAYAN PRASAD PATI	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0032312/2023	SUBASH CHANDRA RANA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0032313/2023	DESHABANDHU BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0032314/2023	UTLA JANAKI RAO	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0032315/2023	SANAT ACHARYA@SAMAT KUMAR ACHARYA	ABAKASH NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0032316/2023	NIRANJAN PRASAD SAHU	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0032317/2023	OMKARNATH MANDODARI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0032318/2023	DAMBARUDHAR SWAIN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0032319/2023	JAGANNATH BERIHA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0032320/2023	BILASINI GOCHHAYAT @ BILASI DEI	ABINASH NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0032321/2023	PRADIP KUMAR LUHA	RAJIB RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0032322/2023	STATE OF ODISHA AASSSS VS STATE	CHINMAYA NAYAK VS	// // 0 //
546	WP(C)/0032323/2023	PRAFULLA KUMAR MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
547	WP(C)/0032324/2023	AJAYA KUMAR PRADHAN VS COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK	SHASHIBHUSAN BISWAL VS	// 0 //
548	WP(C)/0032325/2023	NRUSINGH CHARAN MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
549	WP(C)/0032326/2023	PRASANTA KUMAR BARIK VS PRINCIPAL, JHARSUGUDA ENGINEERING SCHOOL	SAROJ KUMAR JEE VS	// 0 //
550	WP(C)/0032327/2023	RAJENDRA RANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
551	WP(C)/0032328/2023	BABURAM MALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
552	WP(C)/0032329/2023	SRICHANDAN DWIBEDI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
553	WP(C)/0032330/2023	ADIKANDA SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
554	WP(C)/0032331/2023	SOUMYARANJAN ROUL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
555	WP(C)/0032332/2023	SAMBHU SITHA VS COMMISSIONER, CONSOLIDATION, BBSR	JAGAJIBAN PRADHAN VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0032333/2023	PARASARA KHAMARI VS PRINCIPAL SECY TO GOVT. OF ODISHA, PR AND DW DEPT., BBSR	SURENDRA KUMAR GARTIA VS	// 0 //
557	WP(C)/0032334/2023	ALEKHA BIHARI PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
558	WP(C)/0032335/2023	KISHORE KUMAR BEHERA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
559	WP(C)/0032336/2023	ANTARYAMI BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
560	WP(C)/0032337/2023	MD. AKBAR ANSARI VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
561	WP(C)/0032338/2023	MADHUSUDAN JENA VS COLLECTOR, KHURDA	BANAMALI SAHOO I VS	// 0 //
562	WP(C)/0032339/2023	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
563	WP(C)/0032340/2023	ASHOK KUMAR SETHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
564	WP(C)/0032341/2023	BAIKUNTHANATH SWAIN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
565	WP(C)/0032342/2023	SULOVA NAYAK VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
566	WPCRL/0000134/2023	DIBYASINGH MOHANTY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 0 //
567	WPCRL/0000135/2023	RAJU @ RAJKISHORE SAHOO	BHARAT JALLI	//0

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0011003/2023	STATE OF ODISHA LANDA SAMAL @ LANDA BHOI	RABI NARAYAN MOHANTY	// BALIANTA P.S. /205 /2008
		VS	VS	()
569	ABLAPL/0011004/2023	STATE OF ODISHA SANJULATA SAHOO	DEEPAK KU SAHOO	// KRUSHNA PRASAD /88 /2023
		VS	VS	()
570	ABLAPL/0011005/2023	STATE OF ODISHA ALOKA @ ALOK DAS	PRADIPTA BEURA	// / /0
		VS	VS	()
571	ABLAPL/0011006/2023	STATE OF ODISHA ARJUN PANDA	RABINDRA NATH PRUSTY	// MANIABANDHA /79 /2023
		VS	VS	()
572	ABLAPL/0011007/2023	STATE OF ODISHA BABA DAS	BHARATI MAITY	// DHAMNAGAR /186 /2023
		VS	VS	()
573	ABLAPL/0011008/2023	STATE OF ODISHA KALIA @ SAROJ KUMAR SAHOO	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
574	ABLAPL/0011009/2023	STATE OF ODISHA ADIKANDA MALLIK	SANGRAM KESHARI ROUT	// BHANDARIPOKHARI /272 /2023
		VS	VS	()
575	ABLAPL/0011010/2023	STATE OF ODISHA RAYEES AHMED QURESHI	SANGRAM KUMAR DAS	// JHARPOKHARIA /41 /2023
		VS	VS	()
576	ABLAPL/0011011/2023	STATE OF ODISHA MAHESWAR SAHOO	BALAKRUSHNA RAY	// PURI SADAR /34 /2014
		VS	VS	()
577	ABLAPL/0011012/2023	STATE OF ODISHA SARBESWAR SAHOO	PRASHANTA KUMAR DAS	// AUL /717 /2023
		VS	VS	()
578	ABLAPL/0011013/2023	STATE OF ODISHA SOUBHAGYA KUMAR SAHOO @ CHAKULI	AMLAN SHAKTI PAUL	// TOMANDO /215 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0011014/2023	STATE OF ODISHA GURA @ GORA BINDHANI VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /82 /2023 ()
580	ABLAPL/0011015/2023	STATE OF ODISHA MANOJ KISAN VS	RAKESH KUMAR DAS VS	// THELKOLOI PS /80 /2023 ()
581	ABLAPL/0011016/2023	STATE OF ODISHA SANTOSH DALAI @ SANTOSH KUMAR DALAI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /343 /2022 ()
582	ABLAPL/0011017/2023	STATE OF ODISHA SUBRAT BEHERA @ MANTU BEHERA VS	ALOK KUMAR MOHAPATRA VS	// BHARATPUR PS /107 /2021 ()
583	ABLAPL/0011018/2023	STATE OF ODISHA BAURI SWAIN VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /134 /2019 ()
584	ABLAPL/0011019/2023	STATE OF ODISHA JAGAMOHAN PATRO VS	MRUTYUNJAYA MAHARANA VS	// GOLANTHARA (BERHAMPUR) /434 /2023 ()
585	ABLAPL/0011020/2023	STATE OF ODISHA NIBEDITA JOGANIA VS	ALOK KUMAR MOHAPATRA VS	// MARKAT NAGAR /91 /2023 ()
586	ABLAPL/0011021/2023	STATE OF ODISHA PANCHANAN TAREI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /112 /2023 ()
587	ABLAPL/0011022/2023	STATE OF ODISHA DAMAYANTI SAHOO VS	DEEPAK KU SAHOO VS	// KRUSHNA PRASAD /88 /2023 ()
588	ABLAPL/0011023/2023	STATE OF ODISHA SATYA RANJAN DAS VS	SARAT CHANDRA PADHI VS	// GOPALPUR /102 /2023 ()
589	ABLAPL/0011024/2023	STATE OF ODISHA DEBANARAYAN MISHRA VS	NARESH KUMAR NAIK VS	// HEMGIR /263 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0011025/2023	RAKESH MOHAPATRA @ GUNU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /173 /2023 () //
591	ABLAPL/0011026/2023	P. JAHALAL PRUSTY VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	MAHILA (BERHAMPUR) /156 /2023 () //
592	ABLAPL/0011027/2023	P.SAROJA KUMARI PRUSTY VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	MAHILA (BERHAMPUR) /156 /2023 () //
593	ABLAPL/0011028/2023	BHABANI GHADAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /229 /2023 () //
594	ABLAPL/0011029/2023	BISWAPRASAD GANTHIA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
595	ABLAPL/0011030/2023	JAYA KRUSHNA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 () //
596	ABLAPL/0011031/2023	RABINDRA BHUYAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SAHADEV KHUNTA /303 /2023 () //
597	ABLAPL/0011032/2023	SHANKAR KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /466 /2023 () //
598	ABLAPL/0011033/2023	PRASANT KUMAR PRADHAN @ PRASANTA PRADHAN VS STATE OF ODISHA	ANUSPAMITRA MOHAPATRA VS	BHARATPUR PS /65 /2023 () //
599	ABLAPL/0011034/2023	BABUNA @ SUBRAT KUMAR BEHERA @ SURA BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	LINGARAJ P.S. /176 /2023 () //
600	ABLAPL/0011035/2023	NARESH MURUDI VS STATE OF ODISHA	SANJIT MISHRA VS	ASTARANGA /133 /2023 () //
601	ABLAPL/0011036/2023	SUSHIL SAHU	SUSANTA KUMAR ROUT	HINDOL /246 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0011037/2023	HANA KERKETTA @ ANA LAKRA	GHANASHYAM MUDULI	BRAHMANITARANG /242 /2022
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0011038/2023	JANMEJAY PAIKARAY @ CHINTU PAIKARAY @ CHINTU	TARA PRASAD MOHAPATRA	JODAPADAR /223 /2022
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0011039/2023	BIPLAB MUDULI @ LITU	TARA PRASAD MOHAPATRA	KUMBHARAPARA /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0011040/2023	PRASANTA KUMAR SAHOO @ PRASANTA SAHOO	DEEPAK KU SAHOO	NIKIRAI /184 /2023
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0011041/2023	HEMANT JENA @ HEMANT KUMAR JENA	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /164 /2022
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0011042/2023	BAPI NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /544 /2023
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0011043/2023	RUDRA PRASAD TARAI	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0011044/2023	NIRANJAN SETHI	SOUBHAGYA KUMAR DASH	NAYAGARH SADAR /167 /2023
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0011045/2023	MALAYA KUMAR BARIK	PRANAB KUMAR SAMANTRAY	KEONJHAR TOWN /273 /2023
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0011046/2023	DIPAK MAHAR	MOHENDRA KUMAR MOHAPATRO	KIAKATA /84 /2023
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0011047/2023	SURESH KUMAR BEHERA	KISHORE CHANDRA KAR	JAJPUR TOWN /316 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0011048/2023	STATE OF ODISHA BANASMITA PATI VS	BYOMAKESH TRIPATHY VS	// CHANDAKA P.S. /292 /2023 ()
614	ABLAPL/0011049/2023	STATE OF ODISHA RANJAN NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /509 /2023 ()
615	ABLAPL/0011050/2023	STATE OF ODISHA PREMNATH MANDAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
616	ABLAPL/0011051/2023	STATE OF ODISHA RAMAKANTA MIRDHA VS	RAJAT KUMAR PANDA VS	// BOUDH /315 /2023 ()
617	ABLAPL/0011052/2023	STATE OF ODISHA MANASI JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
618	ABLAPL/0011053/2023	STATE OF ODISHA VISHAL PRAKASH MANDAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
619	ABLAPL/0011054/2023	STATE OF ODISHA RAJIB KUMAR SAHOO @ RAJIB LOCHAN SAHOO VS	RAMDAS ACHARY VS	// PHULBANI SADAR /152 /2023 ()
620	ABLAPL/0011055/2023	STATE OF ODISHA SUKANTA PRUSTY VS	S.S.RAY (2) VS	// BERHAMPUR TOWN /267 /2022 ()
621	ABLAPL/0011056/2023	STATE OF ODISHA MRUTUNJAYA NAYAK VS	RAMDAS ACHARY VS	// CHANDAKA P.S. /285 /2023 ()
622	ABLAPL/0011057/2023	STATE OF ODISHA CHITA RANJAN SAHOO VS	SUSANTA KUMAR ROUT VS	// HINDOL /246 /2023 ()
623	ABLAPL/0011058/2023	STATE OF ODISHA NAND KUMAR MAHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	// ASKA /143 /2016 () //

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0011059/2023	SAILENDRA THAKUR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /60 /2022 () //
625	ABLAPL/0011060/2023	KALPANA BHUJABAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	TOMANDO /292 /2022 () //
626	ABLAPL/0011061/2023	DILLIP KUMAR BAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BALICHANDRAPUR /286 /2023 () //
627	ABLAPL/0011062/2023	PREMANANDA SAHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
628	ABLAPL/0011063/2023	KALU @ MUKESH AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /186 /2023 () //
629	ABLAPL/0011064/2023	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	AMIT BISWAL VS	LALBAG /230 /2023 () //
630	ABLAPL/0011065/2023	KALIA DUTTA @ SARBESWAR DUTTA @ SIBA SUNDAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	PIPLI /376 /2020 () //
631	ABLAPL/0011066/2023	MITHUN PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PATI VS	BANKI /274 /2023 () //
632	ABLAPL/0011067/2023	BHUBANA MOHAN JENA VS STATE OF ODISHA	GOURAV DASH VS	KENDRAPARA /140 /2015 () //
633	ABLAPL/0011068/2023	PAPU NAIK @ RAMESH NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /215 /2023 () //
634	ABLAPL/0011069/2023	SAROJINI NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /264 /2023 () //
635	ABLAPL/0011070/2023	PRAFULLA BEHERA	SURYA NARAYAN BISWAL	CUTTACK SADAR /511 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	ABLAPL/0011071/2023	STATE OF ODISHA CHANDAN KUMAR JENA	AMIT BISWAL	// LALBAG /230 /2023
		VS	VS	()
637	ABLAPL/0011072/2023	STATE OF ODISHA SATRUGHANA MUTHAMAJHI	MAHES DAS	// BAMUNIGAM /104 /2023
		VS	VS	()
638	ABLAPL/0011073/2023	STATE OF ODISHA JITENDRA KUMAR SAMAL @ JITU	SAROJ KUMAR DASH	// DHENKANAL SADAR /236 /2023
		VS	VS	()
639	ABLAPL/0011074/2023	STATE OF ODISHA NIRAKAR PRADHAN	PANCHANAN PANIGRAHI	// MARKAT NAGAR /189 /2023
		VS	VS	()
640	ABLAPL/0011075/2023	STATE OF ODISHA ALOK KUMAR SAHOO	TUSAR KANTA MAHANTA	// RAMACHANDRAPUR /157 /2023
		VS	VS	()
641	ABLAPL/0011076/2023	STATE OF ODISHA CHINTU @ TINKU KHORA	ARIJEET MISHRA	// JEYPORE TOWN /61 /2021
		VS	VS	()
642	ABLAPL/0011077/2023	STATE OF ODISHA JAYANTI BISWAL @ INA	BICHITRA NARAYANA SATAPATHY	// ERASAMA /41 /2006
		VS	VS	()
643	ABLAPL/0011078/2023	STATE OF ODISHA SIDHI PRAKASH SANDA @ CHUCHU	BIJAY KUMAR BEHERA	// NAYAPALLI P.S. /454 /2022
		VS	VS	()
644	ABLAPL/0011079/2023	STATE OF ODISHA PRATHA SARATHI JENA @ PARTHA SARATHI JENA @DKRANJAN JENA		// BINJHARPUR /370 /2023
		VS	VS	()
645	ABLAPL/0011080/2023	STATE OF ODISHA BANTI MOHANTY @ ASISH MOHANTY	SURESH KUMAR PANDA	// NIALI /306 /2023
		VS	VS	()
646	ABLAPL/0011081/2023	STATE OF ODISHA AYUSH PATNAIK	BISHNU PRASAD PRADHAN	// NANDANKANAN /93 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0011082/2023	STATE OF ODISHA SIBASANKAR DAS VS	DEVASHIS PANDA VS	// JEYPORE MAHILA /29 /2021 ()
648	ABLAPL/0011083/2023	STATE OF ODISHA ANUPAMA ROUL VS	UDIT RANJAN JENA VS	// BINJHARPUR /340 /2023 ()
649	ABLAPL/0011084/2023	STATE OF ODISHA MOHAMMED SAHIL HASAN VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
650	ABLAPL/0011085/2023	STATE OF ODISHA PURNIMA PRADHAN VS	PRAVASH CHANDRA JENA VS	// JALESWAR /391 /2023 ()
651	ABLAPL/0011086/2023	STATE OF ODISHA RAJESH KU. ROUT VS	PRATIK NAYAK VS	// SORO /547 /2022 ()
652	ABLAPL/0011087/2023	STATE OF ODISHA S. PINKI ACHARY @ S. PINKY ACHARY VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /606 /2023 ()
653	ABLAPL/0011088/2023	STATE OF ODISHA PAWLIN MALLICK @ PAOLIN MALLICK @ PAOLIN MALLICK VS	KANAKA KANTA MOHANTA VS	// BARIPADA TOWN /531 /2023 ()
654	ABLAPL/0011089/2023	STATE OF ODISHA ABHISHEK KHILLO VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /112 /2023 ()
655	ABLAPL/0011090/2023	STATE OF ODISHA AZAD RAY VS	PRAVASH CHANDRA JENA VS	// AUL /719 /2023 ()
656	ABLAPL/0011091/2023	STATE OF ODISHA BIBEKANANDA PRADHAN VS	MANAS KUMAR CHAND VS	// ITAMATI /112 /2023 ()
657	ABLAPL/0011092/2023	STATE OF ODISHA DEBASISH SATPATHY @ LALTU VS	BHARATI DASH VS	// RAJGANGPUR /420 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	ABLAPL/0011093/2023	AKASH KUMAR SETHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /364 /2017 () //
659	ABLAPL/0011094/2023	BASANTI NATH VS STATE OF ODISHA	RUDRA MADHAB BISWAL VS	SINGLA /164 /2023 () //
660	ABLAPL/0011095/2023	SUBALA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANKI /325 /2023 () //
661	ABLAPL/0011096/2023	DIPAK @ DEEPAK KUMAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	LAXMISAGAR P.S. /262 /2023 () //
662	ABLAPL/0011097/2023	SURAJ KUMAR PRASAD VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JHARPOKHARIA /182 /2023 () //
663	ABLAPL/0011098/2023	BICHITRA SAMAL @ ASHOK KUMAR SAMAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /426 /2023 () //
664	ABLAPL/0011099/2023	MAHAMMED @ MD. ASPAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /118 /2023 () //
665	ABLAPL/0011100/2023	MAHAMMED @ MD. ASPAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /120 /2023 () //
666	ABLAPL/0011101/2023	MAHAMMED @ MD. ASPAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /115 /2023 () //
667	ABLAPL/0011102/2023	MAHAMMED @ MD. ASPAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /117 /2023 () //
668	ABLAPL/0011103/2023	SUMITRA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /429 /2023 () //
669	ABLAPL/0011104/2023	MANAS RANJAN PANDA	ROHIT RANJAN RAY	CYBER CRIME AND ECONOMIC OFFENCE /35 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :29/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
670	ABLAPL/0011105/2023	ANUKULA CHANDRA SARANGI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
671	ABLAPL/0011106/2023	JYOTI RANJAN RATH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
672	ABLAPL/0011107/2023	SUKANTI RATH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
673	ABLAPL/0011108/2023	HEMANT KUMAR BISWAL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0011109/2023	SUSHANT NAIK @ NAEK	SANJIB KUMAR BHANJADEO	DORAGUDA PS /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0011110/2023	MANAS KUMAR CHHATOI	PRIYA RANJAN SWAIN	PURIGHAT /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
676	ABLAPL/0011111/2023	ASHOK KUMAR SAHOO	BISWAJIT RANJAN TRIPATHY	BOUDH /315 /2023
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0011112/2023	ANANTA BASUDEV MISHRA	SANGRAM KUMAR DAS	JAGATSINGPUR /615 /2023
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0011113/2023	AKASH HARIJAN	AMIT BISWAL	KODINGA /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0011114/2023	GEETANJALI NAYAK @ GELHI NAYAK	AMULYA RATNA PANDA	JALESWAR /394 /2023
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0011115/2023	JAGDISH SAHOO	PRAVASH CHANDRA JENA	JALESWAR /429 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
-----------	------------------	-----------------------------	---------------------------------	---------------------------------

		STATE OF ODISHA		
--	--	-----------------	--	--

				//
--	--	--	--	----

ORISSA HIGH COURT

MISC CASES FILED on :29/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	41/2023 SAO/14/2023	BASUDEV MISHRA-MP	SANDEEP RATH
2	75/2023 CRLMA/404/2023	SASANKA JENA@SHASHANKA SHEKHAR JENA-MP	ADV.
3	83/2023 TRPCRL/92/2023	KRUTIBAS CHANDAN-MP	AMITAV DAS
4	146/2023 JCRLA/53/2017	HEMANTA DORA-MP	MR.DURGA PRASAD PRADHAN (MR.RAMESH AGARWAL)
5	147/2023 JCRLA/103/2017	KANHU CHARAN PRADHAN-MP	
6	148/2023 JCRLA/103/2017	KANHU CHARAN PRADHAN-MP	
7	149/2023 JCRLA/66/2022	GHANA BENGERA-MP	ADV.
8	151/2023 ITA/21/2019	PRAKASH BHANDARY-MP	ASHUTOSH MISHRA
9	196/2023 WPC(OAC)/2747/2018	MANAS KUMAR MAJHI-MP	
10	304/2023 CRLMP/1934/2023	CHELELU RAJESWARI READY-MP	BALAKRUSHNA RAY
11	305/2023 CRLMP/1937/2023	PRAKASHKUMAR DAS-MP	GOPINATH SETHI
12	321/2023 CMAPL/701/2023	JOGESH KU.SUNA-MP	ADV.
13	322/2023 CMAPL/702/2023	BIJAYLAXMI PRADHAN-MP	ADV.
14	341/2023 TRP(C)/324/2023	KAMALA BADAJENA-MP	BANSHIDHAR BAUG
15	343/2023 MATA/331/2023	ELLORA PATTNAIK-MP	Jyoti Ranjan Deo
16	373/2023 RVWPET/97/2023	AMITA PATRA-MP	HRUSIKESH PRADHAN
17	374/2023 RVWPET/377/2023	SAROJINI KAR-MP	DIPTIRANJAN MOHAPATRA
18	375/2023 RVWPET/378/2023	MADAN MOHAN PRADHAN-MP	ADV.
19	399/2023 CONTC/6276/2023	ANIL DAS-MP	
20	400/2023 CONTC/1459/2021	SHALIMAR CHEMICAL WORKS PVT.LTD.-MP	
21	413/2023 RPFAM/333/2023	ANIL KUMAR SAHOO-MP	SUSANTA SEKHAR MOHAPATRA
22	414/2023 RPFAM/334/2023	JITENDRA TRIPATHY-MP	GOPAL KRUSHNA MOHANTY
23	415/2023 RPFAM/335/2023	MONALISHA SWAIN-MP	SATYAJIT MOHAPATRA
24	720/2023 CRLREV/523/2023	TIRTHAJANI PANDA-MP	ANAM CHARAN PANDA
25	721/2023 CRLREV/523/2023	TIRTHAJANI PANDA-MP	ANAM CHARAN PANDA
26	722/2023	RAJ KISHOR SAHOO @ RAJ KISHOR-MP	MANOJ KUMAR PANDA

27	CRLREV/524/2023 723/2023	RAJANI KANTA MOHANTY @ MUNA-MP	JYOTIRMAYA SAHOO
28	CRLREV/525/2023 724/2023	RAJANI KANTA MOHANTY @ MUNA-MP	JYOTIRMAYA SAHOO
29	CRLREV/525/2023 725/2023	KHAGESWAR NIAL-MP	SATYA NARAYAN MISHRA (4)
30	CRLREV/526/2023 726/2023	KHAGESWAR NIAL-MP	SATYA NARAYAN MISHRA (4)
31	CRLREV/526/2023 818/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
32	FAO/445/2023 819/2023	SUBODHA KUMAR JAGDEV-MP	SAUBHAGYA KUMAR SAMAL
33	FAO/447/2023 820/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
34	FAO/448/2023 821/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
35	FAO/449/2023 822/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
36	FAO/450/2023 1069/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD M
37	RSA/36/2018 1070/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
38	RSA/36/2018 1071/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
39	RSA/36/2018 1072/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
40	RSA/36/2018 1073/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
41	RSA/36/2018 1074/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
42	RSA/36/2018 1075/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
43	RSA/36/2018 1076/2023	SABITRI MAJHI-MP	PRASANTA KUMAR SATAPATHY
44	RSA/405/2023 1077/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
45	RSA/36/2018 1078/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
46	RSA/36/2018 1079/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
47	RSA/36/2018 1080/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
48	RSA/36/2018 1081/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
49	RSA/36/2018 1082/2023	KARTIK CH.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
50	RSA/36/2018 1083/2023	MINATI ROUL-MP	SIVA SANKAR CHAINI
51	RSA/357/2023 1084/2023	NIRANJAN KARNA-MP	RAKESH KUMAR DAS
52	RSA/216/2023 1085/2023	NIRANJAN KARNA-MP	RAKESH KUMAR DAS
53	RSA/216/2023 1086/2023	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
54	RSA/243/2022 1087/2023	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
55	RSA/243/2022 1088/2023	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
56	RSA/243/2022 1089/2023	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
57	RSA/243/2022 1090/2023	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN

58	1136/2023 CMP/1175/2023	JAYANTI PATEL-MP	PABITRA KUMAR NAYAK
59	1137/2023 CMP/1184/2023	MOHAN BAG-MP	MOHAN BAG
60	1138/2023 CMP/1187/2023	NRUSINGHA BEHERA-MP	BANSHIDHAR BAUG
61	1139/2023 CMP/1188/2023	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH-MP	PARADA PRASANNA SARANGI
62	1140/2023 CMP/1190/2023	TANUJA PATRA-MP	DWARIKA PRASAD MOHANTY
63	1141/2023 CMP/1191/2023	NIRANJAN NATH-MP	KABIR KUMAR JENA
64	1142/2023 CMP/1192/2023	SUNDARI BEHERA-MP	NIRANJAN PRASAD PATRA
65	1143/2023 CMP/1193/2023	BASANTI PANDA @ MISHRA-MP	NIRANJAN PRASAD PATRA
66	1286/2023 BLAPL/9872/2023	BIKU PRADHAN @ LINGA-MP	
67	1287/2023 BLAPL/11020/2022	ABINASH MAHARANA-MP	JITENDRA SAMANTARAY
68	1288/2023 BLAPL/6257/2023	ROHITA KUMAR GAJENDRA-MP	
69	1289/2023 BLAPL/9941/2023	AJAY KUMAR BISWAL-MP	KARUNAKAR RATH
70	1290/2023 BLAPL/11246/2023	AMIT PRADHAN-MP	BINI MISHRA
71	1291/2023 BLAPL/5488/2023	BASUDEV BEHERA-MP	
72	1292/2023 BLAPL/5487/2023	BASUDEV BEHERA-MP	
73	1293/2023 BLAPL/5486/2023	BASUDEV BEHERA-MP	
74	1294/2023 BLAPL/5483/2023	BASUDEV BEHERA-MP	
75	1295/2023 BLAPL/5490/2023	BASUDEV BEHERA-MP	
76	1296/2023 BLAPL/1952/2023	RASMI RANJAN SAMANTARAY-MP	
77	1297/2023 BLAPL/1997/2023	RASHMI RANJAN SAMANTARAY-MP	
78	1667/2023 MACA/600/2023	NATIONAL INSURANCE CO.LTD.-MP	G.P.DUTTA
79	1668/2023 MACA/818/2023	GENERAL MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD.-MP	
80	1669/2023 MACA/920/2023	ALIMA BEGUM-MP	PRADEEP KUMAR MISHRA
81	1670/2023 MACA/921/2023	SUKANTI JENA-MP	PRADEEP KUMAR MISHRA
82	1671/2023 MACA/922/2023	PRAFULLA MALLICK-MP	PRADEEP KUMAR MISHRA
83	1672/2023 MACA/923/2023	RAMACHANDRA MAHARANA-MP	SANJIB PATNAIK
84	1673/2023 MACA/924/2023	SONA DEVI-MP	BIRANCHI NARAYAN RATH
85	1674/2023 MACA/872/2023	B.M, LIBERTY GENERAL INSURANCE LIMITED-MP	ADAM ALI KHAN
86	1675/2023 MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
87	1676/2023 MACA/925/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	MAHITOSH SINHA
88	1677/2023 MACA/926/2023	GYANARANJAN SAHOO-MP	AKSHAYA KUMAR SAHOO
89	1678/2023	BIJAY MALLICK @ MALIK-MP	DILLIP KUMAR MOHAPATRA

90	MACA/887/2023 1679/2023	SAMRAJ PRADHAN-MP	KALPATARU PANIGRAHI
91	MACA/927/2023 1680/2023	SAMRAJ PRADHAN-MP	KALPATARU PANIGRAHI
92	MACA/927/2023 1681/2023	THE D.M., TATA AIG G.I. CO. LTD.-MP	RIMJHIMBALA PATI
93	MACA/929/2023 1682/2023	M/S ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
94	MACA/696/2020 1683/2023	THE DIVL. MANAGER, D.O II,M/S. NATIONAL INSURANCE CO. LTD.-MP	PROKASH KUMAR MOHANTY
95	MACA/675/2023 1684/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	HRDAMESH KUMAR MOHANTY
96	MACA/317/2023 1817/2023	RAMA CHANDRA DEBATA-MP	
97	ABLAPL/9008/2023 1818/2023	BABAJI DALAI-MP	BICHITRA NARAYANA SATAPATHY
98	ABLAPL/5028/2020 1819/2023	BIBEKANANDA PRADHAN-MP	
99	ABLAPL/7039/2023 1820/2023	GOPALKRUSHNA JENA @ GOPAL JENA-MP	
100	ABLAPL/9406/2023 1821/2023	KULAMANI DALABEHERA-MP	
101	ABLAPL/8127/2023 1822/2023	BIBHUTI BHUSAN BHUYAN-MP	
102	ABLAPL/5778/2023 1823/2023	ANANDA DALEI-MP	
103	ABLAPL/9584/2023 1824/2023	SUJIT ROUT @ LALATENDU ROUT-MP	
104	ABLAPL/2125/2020 1825/2023	DIPU@LAXMI DHAR KHATUA-MP	
105	ABLAPL/5806/2023 1826/2023	PRADEEP KODAMASINGH-MP	TARA PRASAD MOHAPATRA
106	ABLAPL/1070/2020 1827/2023	BISHNU BEHERA @ BISHNU PRIYA BEHERA-MP	TARA PRASAD MOHAPATRA
107	ABLAPL/7615/2021 1828/2023	BIBHUTI BHUSAN MALIK-MP	
108	ABLAPL/15519/2019 1829/2023	MINKU @ NISHIKANTA BISHI-MP	
109	ABLAPL/9765/2023 1830/2023	SASANKA KUMAR PRADHAN-MP	
110	ABLAPL/8452/2023 1831/2023	SHIBA PARIDA-MP	
111	ABLAPL/5369/2023 1832/2023	SAHIL KHOSLA-MP	
112	ABLAPL/5760/2023 2355/2023	MANA ABHIMANYU KALIA-MP	ARUN KUMAR DAS (1)
113	CRLA/1076/2023 2356/2023	MANA ABHIMANYU KALIA-MP	ARUN KUMAR DAS (1)
114	CRLA/1076/2023 2357/2023	BASANTA ROUT-MP	SUSHANTA KUMAR JOSHI
115	CRLA/864/2023 2358/2023	PINKU NAIK-MP	SAROJ KUMAR DASH
116	CRLA/1077/2023 2359/2023	PINKU NAIK-MP	SAROJ KUMAR DASH
117	CRLA/1077/2023 2360/2023	SARATHI SAHU-MP	ASUTOSH TRIPATHY
118	CRLA/411/2022 2361/2023	LAXMIDHAR MALLICK-MP	BISWAJIT RANJAN TRIPATHY
119	CRLA/1079/2023 2362/2023	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
120	CRLA/770/2021 2363/2023	LAXMIDHAR MALLICK-MP	BISWAJIT RANJAN TRIPATHY
	CRLA/1079/2023		

121	2364/2023 CRLA/1079/2023	LAXMIDHAR MALLICK-MP	BISWAJIT RANJAN TRIPATHY
122	2365/2023 CRLA/495/2017	NARESH CHANDRA SINGH@PINTU@PENTAL-MP	
123	2366/2023 CRLA/614/2017	RAJESH BEHERA-MP	M/S.AKSHAYA KUMAR SAHOO
124	2367/2023 CRLA/475/2018	HIRALAL NAYAK-MP	M/S.AKSHAYA KUMAR SAHOO
125	2368/2023 CRLA/1080/2023	THASASUNDAR MAJHI-MP	JNYANANANDA PANDA
126	2369/2023 CRLA/1080/2023	THASASUNDAR MAJHI-MP	JNYANANANDA PANDA
127	2370/2023 CRLA/1081/2023	SUMITRA SETHI-MP	AMITAV TRIPATHY
128	2371/2023 CRLA/1083/2023	MURALIDHAR PRUSTY-MP	SANTOSH KUMAR MOHANTY
129	2372/2023 CRLA/1083/2023	MURALIDHAR PRUSTY-MP	SANTOSH KUMAR MOHANTY
130	2373/2023 CRLA/1085/2023	DAMBURUDHAR BEHERA-MP	CHEERA RANJAN SATAPATHY
131	2374/2023 CRLA/1085/2023	DAMBURUDHAR BEHERA-MP	CHEERA RANJAN SATAPATHY
132	3075/2023 CRLMC/618/2023	AKASH BHOI-MP	JAGABANDHU SAHU
133	3076/2023 CRLMC/3977/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
134	3077/2023 CRLMC/3979/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
135	3078/2023 CRLMC/3981/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
136	3079/2023 CRLMC/3985/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
137	3080/2023 CRLMC/3989/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
138	3081/2023 CRLMC/3991/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
139	3082/2023 CRLMC/4195/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
140	3083/2023 CRLMC/2718/2023	DAMODAR DAS-MP	
141	3084/2023 CRLMC/3782/2023	ACHUTA BARIK@ACHIYTYA BARIK-MP	
142	3085/2023 CRLMC/4481/2023	SMARAK RANJAN JENA-MP	ARIJEET MISHRA
143	3086/2023 CRLMC/4349/2023	PRAMAD DAS-MP	BICHITRA NARAYANA SATAPATHY
144	3087/2023 CRLMC/4482/2023	SRIBANTA SAMAL-MP	MANAS KUMAR CHAND
145	3088/2023 CRLMC/4483/2023	ANAM NAIK-MP	DEVASHIS PANDA
146	3089/2023 CRLMC/3288/2023	NABA KISHORE MAJHI@TARUA-MP	PRABHAT KUMAR DAS
147	3090/2023 CRLMC/4484/2023	PRAMOD KUMAR BISWAL-MP	PRASANT KUMAR SAHOO
148	3091/2023 CRLMC/4485/2023	LIKU @ JYOTIRANJAN BISWAL-MP	MANORANJAN MOHAPATRA
149	3092/2023 CRLMC/3479/2023	PRABIN KUMAR DASH-MP	
150	3093/2023 CRLMC/4491/2023	RABINDRA NATH MOHANTY-MP	KANANBALA ROY CHOUDHURY
151	3094/2023 CRLMC/4492/2023	RASHMI RANJAN ROUT-MP	AUROVINDA MOHANTY
152	3095/2023	DR. N.PRABHAKAR BABU-MP	AMRITA MISHRA

153	CRLMC/4362/2023 3096/2023	DILLIP SINGH@PANDA-MP	UDIT RANJAN JENA
154	CRLMC/4495/2023 3097/2023	DILLIP KUMAR BISWAL @ DILLIP BISWAL-MP	HIMANSHU SEKHAR MISHRA
155	CRLMC/4496/2023 3098/2023	MANJULATA BEHERA-MP	SUBHENDU KUMAR NAYAK
156	CRLMC/4502/2023 3099/2023	BUDHA @ ANANDA BARAD-MP	S.K.GAUDA
157	CRLMC/4503/2023 3100/2023	ANIS KHAN-MP	PRATAP KESHARI DEO, DOLAGOBINDA MOHAPATRA
158	CRLMC/3775/2023 3101/2023	DIPU BARAD-MP	MANAS CHAND
159	CRLMC/4504/2023 3102/2023	SANDEEP JATE-MP	LALIT KUMAR MAHARANA
160	CRLMC/4513/2023 7000/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
161	WA/1780/2022 7001/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
162	WA/1780/2022 7002/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
163	WA/1780/2022 7003/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
164	WA/1780/2022 7004/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/1780/2022 7005/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
166	WA/1780/2022 7006/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
167	WA/1780/2022 7007/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
168	WA/1780/2022 7008/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
169	WA/1780/2022 7009/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
170	WA/1780/2022 7010/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
171	WA/1780/2022 7011/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/1780/2022 7012/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 7013/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 7014/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 7015/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1780/2022 7016/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
177	WA/1780/2022 7017/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
178	WA/1780/2022 7018/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/1780/2022 7019/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/1780/2022 7020/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
181	WA/1780/2022 7021/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
182	WA/1780/2022 7022/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
183	WA/1780/2022 7023/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

184	7024/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
185	7025/2023 WA/2454/2023	CONTROLLER OF ACCOUNTS,ODISHA-MP	SASWAT DAS,A.G.A
186	7026/2023 WA/2454/2023	CONTROLLER OF ACCOUNTS,ODISHA-MP	SASWAT DAS,A.G.A
187	7027/2023 WA/2454/2023	CONTROLLER OF ACCOUNTS,ODISHA-MP	SASWAT DAS,A.G.A
188	7028/2023 WA/2264/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
189	7029/2023 WA/2455/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
190	7030/2023 WA/2455/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
191	7031/2023 WA/2455/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
192	7032/2023 WA/2456/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
193	7033/2023 WA/2456/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
194	7034/2023 WA/2456/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
195	7035/2023 WA/2457/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
196	7036/2023 WA/2457/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
197	7037/2023 WA/2457/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
198	7038/2023 WA/2414/2023	AJAYA KUMAR SAHOO-MP	BIJAY KUMAR ROUT
199	7039/2023 WA/2458/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
200	7040/2023 WA/2458/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
201	7041/2023 WA/2458/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
202	7042/2023 WA/2460/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
203	7043/2023 WA/2460/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
204	7044/2023 WA/2460/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
205	7045/2023 WA/2459/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
206	7046/2023 WA/2459/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
207	7047/2023 WA/2459/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
208	7048/2023 WA/2461/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
209	7049/2023 WA/2461/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
210	7050/2023 WA/2461/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
211	7051/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
212	7052/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
213	7053/2023 WA/2464/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
214	7054/2023 WA/2462/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
215	7055/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.

216	WA/2464/2023 7056/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
217	WA/2464/2023 7057/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
218	WA/2462/2023 7059/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
219	WA/2463/2023 7060/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
220	WA/2463/2023 7061/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
221	WA/2465/2023 7062/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
222	WA/2465/2023 7063/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
223	WA/2465/2023 7064/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
224	WA/2466/2023 7065/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
225	WA/2466/2023 7066/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
226	WA/2466/2023 7067/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
227	WA/2466/2023 7068/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
228	WA/2469/2023 7069/2023	MAHESH PANAKA@MAHESWAR PANAKA-MP	DURMAN CHANDRA TURUK
229	WA/2469/2023 7070/2023	MAHESH PANAKA@MAHESWAR PANAKA-MP	DURMAN CHANDRA TURUK
230	WA/2467/2023 7071/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
231	WA/2467/2023 7072/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
232	WA/2470/2023 7073/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
233	WA/2470/2023 7074/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
234	WA/2470/2023 7075/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
235	WA/2471/2023 7076/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
236	WA/2471/2023 7077/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
237	WA/2471/2023 7078/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
238	WA/2472/2023 7079/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
239	WA/2472/2023 7080/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
240	WA/1780/2022 7081/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
241	WA/2472/2023 7082/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
242	WA/1780/2022 7083/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
243	WA/2474/2023 7084/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJA KUMAR PARHI, DY. SOLILOCITOR, G.I. , O.
244	WA/1780/2022 7085/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
245	WA/2474/2023 7086/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJA KUMAR PARHI, DY. SOLILOCITOR, G.I. , O.
246	WA/1780/2022 7087/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

247	7088/2023 WA/2473/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
248	7089/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
249	7090/2023 WA/2473/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
250	7091/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
251	7092/2023 WA/2473/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
252	7093/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
253	7094/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
254	7095/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
255	7096/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
256	7097/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
257	7098/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
258	7099/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
259	7100/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
260	7101/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
261	7102/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
262	7103/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
263	7104/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
264	7105/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
265	15486/2023 WP(C)/32056/2023	SUNIL KUMAR PRADHAN-MP	BIPLABA P.B. BAHALI
266	15487/2023 WP(C)/18521/2023	MAHENDRA SRICHANDAN-MP	SUBIR PALIT
267	15488/2023 WP(C)/339/2017	M/S.ORISSA SPONGE IRON AND STEEL LTD.-MP	MR.S.P.MISHRA,MR.SANJIT MOHANTY, M/S.SUDARSHAN
268	15489/2023 WP(C)/32059/2023	SABITA MADALA-MP	TUKUNA KUMAR MISHRA
269	15490/2023 WP(C)/32061/2023	JAYANTI BISWAL-MP	BIJOY KUMAR MOHANTY
270	15491/2023 WP(C)/32062/2023	MAMATA PANDA-MP	BISWAJIT MOHAPATRA
271	15492/2023 WP(C)/32064/2023	SK. ALAM-MP	JAGANNATH BHUYAN
272	15493/2023 WP(C)/32065/2023	PRAKASH OJHA-MP	BISWAJIT MOHAPATRA
273	15494/2023 WP(C)/32067/2023	BIJAY KUMAR PANDA-MP	SATYAJIT MOHAPATRA (2)
274	15495/2023 WP(C)/32069/2023	ABHIRAM SETHI-MP	RAMA KRISHNA BISOI
275	15496/2023 WP(C)/32071/2023	BIBHUDATTA PATI-MP	BIGYAN KUMAR SHARMA
276	15497/2023 WP(C)/32075/2023	SK. ABDUL JABAR-MP	SUKANTA KUMAR NAYAK (2)
277	15498/2023 WP(C)/17420/2023	BHAGIRATHI PRUSTY-MP	SUNIL KUMAR MOHANTY
278	15499/2023	M/S. SREE JAGANNATH TRADERS AND ENGINEERS, GANSA	SUNIL KUMAR MOHANTY

279	WP(C)/30959/2023 15500/2023	JAYAMAL NAIK-MP	SUJAY SHANKER SINGHDEO
280	WP(C)/32025/2023 15501/2023	PRATIMA JENA-MP	M/S.UMESH CH.BEHURA
281	WP(C)/24198/2017 15502/2023	M/S. LAXMI TRADERS-MP	KAJAL SAHOO
282	WP(C)/32082/2023 15503/2023	M/S. LAXMI TRADERS-MP	KAJAL SAHOO
283	WP(C)/32090/2023 15504/2023	KRISHNA MOHANTY-MP	KRISHNA CHANDRA SAHU
284	WP(C)/32098/2023 15505/2023	SURYAKANTI PANDE-MP	MANOJ KUMAR MOHANTY
285	WP(C)/32101/2023 15506/2023	RABINDRANATH MALLA-MP	SARBASHREE PRAVAT RANJAN SUTAR
286	WP(C)/32109/2023 15507/2023	RITANJALI BEHERA-MP	KUNAL KUMAR SWAIN
287	WP(C)/31699/2023 15508/2023	SUKUMAR ROUT-MP	DILIP KUMAR SAHU
288	WP(C)/5422/2023 15509/2023	SANGEETA PANDA-MP	SUSHANTA KUMAR MISHRA
289	WP(C)/29836/2023 15510/2023	LABANYA KHAMARI-MP	SUSHANTA KUMAR MISHRA
290	WP(C)/29838/2023 15511/2023	RAJENDRA KUMAR DHAL-MP	SUSHANTA KUMAR MISHRA
291	WP(C)/30291/2023 15512/2023	SANGEETA PANDA-MP	SUSHANTA KUMAR MISHRA
292	WP(C)/29840/2023 15513/2023	RAJENDRA KUMAR DHAL-MP	SUSHANTA KUMAR MISHRA
293	WP(C)/30293/2023 15514/2023	M/S. SAHOO AND SAHOO TRANSPORT, CUTTACK-MP	SATYA RANJAN PATI
294	WP(C)/14173/2023 15515/2023	LINGARAJ SETHI-MP	PRAFULLA CHANDRA DAS
295	WP(C)/32118/2023 15516/2023	KRUSHNA CHANDRA RANA-MP	SUSANTA SEK HAR MOHAPATRA
296	WP(C)/32121/2023 15517/2023	DAYANIDHI ROUT-MP	SUSANTA SEK HAR MOHAPATRA
297	WP(C)/32122/2023 15518/2023	KALYANMAYEE SELF HELP GROUP, JALESWAR-MP	AMITAV DAS
298	WP(C)/32123/2023 15519/2023	PRASANNA PATRA-MP	JYOTIRMAYA SAHOO
299	WP(C)/32124/2023 15520/2023	M/S. SHREE BALAJI ENGICONS, LTD, JHARSUGUDA-MP	SUMITRA MOHANTY
300	WP(C)/32127/2023 15521/2023	DR. RABINDRA NATH GANTAYAT-MP	BHARAT JALLI
301	WP(C)/32129/2023 15522/2023	KUMARSEN SENAPATI-MP	MAHENDRA KUMAR SAHOO
302	WP(C)/32130/2023 15523/2023	KRUSHNA SAHAYA BEHERA-MP	UMESH CHANDRA PATNAIK
303	WP(C)/32135/2023 15524/2023	KRUSHNA SAHAYA BEHERA-MP	UMESH CHANDRA PATNAIK
304	WP(C)/32135/2023 15525/2023	MIMANSA CHOUDHURY-MP	AMLANJYOTI ROUT
305	WP(C)/32137/2023 15526/2023	PRATIK SRICHANDAN-MP	MANASH RANJAN MOHANTY
306	WP(C)/32142/2023 15527/2023	M/S HEMA ENTERPRISES, GAJAPATI-MP	ADHIRAJ MOHANTY
307	WP(C)/32144/2023 15528/2023	ABHIMANYU BEHERA-MP	M/S SANJIB KU SAHU,U.CHHOTRAY
308	WP(C)/30234/2021 15529/2023	METER READER SANGHA NAYAGARH, ODISHA-MP	SANGRAM JENA
309	WP(C)/32149/2023 15530/2023	BIJAN KUMAR PANDA-MP	AMIT PRASAD BOSE
	WP(C)/32153/2023		

310	15531/2023 WP(C)/32158/2023	PHILIMINA PRADHAN-MP	ARJUNA CHARANA BEHERA
311	15532/2023 WP(C)/32160/2023	HADU BEHERA-MP	BIBEKANANDA BHUYAN
312	15533/2023 WP(C)/32168/2023	BIDYUT PRAVA MISHRA-MP	DAYANANDA MOHAPATRA
313	15534/2023 WP(C)/31479/2023	NIMAI CHARAN SINGH-MP	SAMEER KUMAR DAS
314	15535/2023 WP(C)/27732/2023	ANKIT KUMAR-MP	MR.P.K.PARHI(DSGI) MR.U.JENA MR.D.GOCHHAYAT
315	15536/2023 WP(C)/32176/2023	KOTTURU KANTA RAO-MP	BISWABIHARI MOHANTY
316	15537/2023 WP(C)/32177/2023	KAMALA KANTA SAHOO-MP	SANGRAM MISHRA
317	15538/2023 WP(C)/12050/2019	M/S.IDCOL KALIONGA IRON WORKS LTD.-MP	M/S.BANOJA KUMAR PATTANAİK
318	15539/2023 WP(C)/32179/2023	SUDARSAN NANDA-MP	PRONOY MOHANTY
319	15540/2023 WP(C)/32185/2023	HARISH CHANDRA PRADHAN-MP	PRASANTA KUMAR MISHRA
320	15541/2023 WP(C)/32192/2023	SANJAY KUMAR PRADHAN-MP	AVIJIT PATNAİK
321	15542/2023 WP(C)/32195/2023	DHANANJAY NAIK-MP	PRAFULLA KUMAR MAHAPATRA
322	15543/2023 WP(C)/14890/2012	JAGU GOUDA-MP	MAHESWAR MOHANTY
323	15544/2023 WP(C)/32196/2023	PRAKASH KUMAR DAS-MP	GOPINATH SETHI
324	15545/2023 WP(C)/32198/2023	SHASHI BHUSAN BEHERA-MP	ARIJEET MISHRA
325	15546/2023 WP(C)/32199/2023	DEBENDRANATH PRADHAN-MP	BANSHIDHAR SATAPATHY
326	15549/2023 WP(C)/32200/2023	SANJAY KUMAR PRADHAN-MP	AVIJIT PATNAİK
327	15550/2023 WP(C)/32201/2023	PURNA CHANDRA DASH-MP	BANSHIDHAR SATAPATHY
328	15551/2023 WP(C)/32205/2023	MANAGOBINDA DASH-MP	BANSHIDHAR SATAPATHY
329	15552/2023 WP(C)/32206/2023	GIRIDHARI PATEL-MP	SUDEEPTA KUMAR SINGH
330	15553/2023 WP(C)/32208/2023	DHANESWAR DAS-MP	BANSHIDHAR SATAPATHY
331	15554/2023 WP(C)/32210/2023	KUMARI SETHI-MP	SANJAY KUMAR PRADHAN
332	15555/2023 WP(C)/32213/2023	DEEPIKA MOHANTY-MP	MANMAYA KUMAR DASH
333	15556/2023 WP(C)/32219/2023	CHEMANANDA PRADHAN-MP	DAYANIDHI MOHANTY
334	15557/2023 WP(C)/32215/2023	RAGHAV SHARMA-MP	SUDEEP KUMAR SARANGI
335	15558/2023 WP(C)/32225/2023	LAXMIDHAR SAGAR-MP	ARJUNA CHARAN BEHERA
336	15559/2023 WP(C)/32228/2023	D. UTTAM KUMAR-MP	PRABHAT KUMAR DASH
337	15560/2023 WP(C)/33474/2021	AJIT KUMAR SINGH-MP	PRADIPTA KISHORE BHUYAN
338	15561/2023 WP(C)/30660/2023	BIRENDRA KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA
339	15562/2023 WP(C)/20646/2023	RABINDRA KUMAR NAYAK-MP	PRADEEP KUMAR DAS
340	15563/2023 WP(C)/30843/2023	TAHASILDAR, RAMPUR-MP	ARJUNA CHARANA BEHERA
341	15564/2023	M/S TRINATH CONSTRUCTION, BARIPADA-MP	PRABODHA CHANDRA NAYAK

342	WP(C)/32233/2023 15565/2023	SUSHIL KUMAR GIRI-MP	PRATIK DASH
343	WP(C)/32236/2023 15566/2023	J.P.RAKESH RATAN-MP	MAHITOSH SINHA
344	WP(C)/32240/2023 15567/2023	DR. CHITTARANJAN MOHANTY-MP	GYANARANJAN SETHI
345	WP(C)/32243/2023 15568/2023	PARBATI MALLIK-MP	PABITRA KUMAR BEHERA
346	WP(C)/32247/2023 15569/2023	RANJAN KUMAR DAS-MP	CHITTARANJAN PATTNAIK
347	WP(C)/32249/2023 15570/2023	KABITA PANDA-MP	CHANDRAKANTA NAYAK
348	WP(C)/32252/2023 15571/2023	CHANDRA SEKHAR TRIPATHY-MP	SANGRAM JENA
349	WP(C)/32254/2023 15572/2023	SHIBANI SOUMYA PRADHAN-MP	TAPAS KUMAR ACHARYA
350	WP(C)/32256/2023 15573/2023	REXON STRIPS LTD., ROURKELA-MP	ARNAV BEHERA
351	WP(C)/32259/2023 15574/2023	TECHNO GLOBAL SERVICE PVT. LTD., BBSR-MP	ANANTA NARAYAN PATTANAYAK
352	WP(C)/32257/2023 15575/2023	RAM CHANDRA PRASAD JISWAL-MP	ADHIRAJ MOHANTY
353	WP(C)/32258/2023 15576/2023	RUDRA DEV NAIK-MP	SHASHI BHUSAN JENA
354	WP(C)/32261/2023 15577/2023	PRATAP CHANDRA BARAD-MP	JAJATI KESHARI KHUNTIA
355	WP(C)/37182/2022 15578/2023	BISWARANJAN DASH-MP	
356	WP(C)/20490/2023 15579/2023	NIRMAL CHANDRA BEHERA-MP	
357	WP(C)/20486/2023 15580/2023	SUBRAT KUMAR JENA-MP	MAHESWAR MOHANTY
358	WP(C)/32266/2023 15581/2023	PRATAP KUMAR PANDA-MP	SUBHADUTTA ROURTRAY
359	WP(C)/28500/2023 15582/2023	BADA ODIA MATHA, PURI-MP	HRUDANANDA MOHAPATRA
360	WP(C)/32269/2023 15583/2023	ANAPURNA KHANDEI-MP	PRADOSH KUMAR DAS
361	WP(C)/32270/2023 15584/2023	BABAN CHARAN DAS-MP	PRASANTA KUMAR SATAPATHY
362	WP(C)/28823/2023 15585/2023	DIBYA RANJAN PRADHAN-MP	BISWAMBAR MOHANTY
363	WP(C)/32275/2023 15586/2023	KRISHNA DAS-MP	PRASANTA KUMAR SATAPATHY
364	WP(C)/32278/2023 15587/2023	SHIVA MINEINFRA PVT. LTD., SAMBALPUR-MP	RASHMI REKHA PRADHAN
365	WP(C)/32279/2023 15588/2023	M/S. ADITYA MOTORS, CUTTACK-MP	LALIT KUMAR MAHARANA
366	WP(C)/32284/2023 15589/2023	PUNJAB NATIONAL BANK, BBSR-MP	RAMACHANDRA PANIGRAHY
367	WP(C)/23981/2023 15590/2023	DEEPAK KUMAR TIWARI-MP	PRASANTA KUMAR SATAPATHY
368	WP(C)/32285/2023 15591/2023	ROOTS CORPORATION LTD., MUMBAI-MP	SOUMYA MISHRA
369	WP(C)/32289/2023 15592/2023	BINOD BIHARI NAIK-MP	MANORANJAN MUDULI
370	WP(C)/32298/2023 15593/2023	RABINARAYAN DAS-MP	ANIMESH MOHANTY
371	WP(C)/32300/2023 15594/2023	ROYAL BRICKS, BALASORE-MP	RAMA CHANDRA JENA
372	WP(C)/32304/2023 15595/2023	SANJIB NARAYAN PRASAD PATI-MP	AMIYA KUMAR MOHANTY (A)
	WP(C)/32311/2023		

373	15596/2023 WP(C)/32316/2023	NIRANJAN PRASAD SAHU-MP	MANOJ KUMAR PATI
374	15597/2023 WP(C)/32321/2023	PRADIP KUMAR LUHA-MP	RAJIB RATH
375	15598/2023 WP(C)/32324/2023	AJAYA KUMAR PRADHAN-MP	SHASHIBHUSAN BISWAL
376	15599/2023 WP(C)/32325/2023	NRUSINGH CHARAN MOHANTY-MP	DILLIP KUMAR MOHAPATRA
377	15600/2023 WP(C)/32326/2023	PRASANTA KUMAR BARIK-MP	SAROJ KUMAR JEE
378	15601/2023 WP(C)/32328/2023	BABURAM MALIK-MP	PRAVASH CHANDRA JENA
379	15602/2023 WP(C)/32329/2023	SRICHANDAN DWIBEDI-MP	ASHOK KUMAR PANIGRAHI
380	15603/2023 WP(C)/32331/2023	SOUMYARANJAN ROUL-MP	SATYABRATA MOHANTY
381	15604/2023 WP(C)/32332/2023	SAMBHU SITHA-MP	JAGAJIBAN PRADHAN
382	15605/2023 WP(C)/32335/2023	KISHORE KUMAR BEHERA-MP	ANUP KUMAR MOHAPATRA
383	15606/2023 WP(C)/32338/2023	MADHUSUDAN JENA-MP	BANAMALI SAHOO I
384	15607/2023 WP(C)/32342/2023	SULOVA NAYAK-MP	AMLANJYOTI ROUT